

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 20/2014
C.W. No. 3717/1985
J.J. No. 340/2014

37123

In The Matter of:

M. C. Mehta

..... Applicant

Versus

Union of India & Others.

..... Respondents

Affidavit on behalf of the District Magistrate & Ex- Officio Chairman of the District Ganga Protection Committee, Purba Medinipur District.

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Field By

Madhumita Bhattacharjee
Advocate
for the State of West Bengal

District : Purba Medinipur.

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



O.A NO. 200/2014
(C.W.P NO. 3727/1985)

(I.A NO. 340/2022)

M.C Mehta.....Applicant
-VS-

The Union of India & Ors..... Respondent (s)

Report in form of Affidavit by the District Magistrate and Collector & Ex-Officio Chairperson of District Ganga Protection Committee, Purba Medinipur (WB)

I, Purnendu Kumar Maji, son of Mihir Kumar Maji, aged about 57 years, by faith-Hindu, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate & Collector, Purba Medinipur, PIN-721648, do hereby solemnly affirm and state as follows:-

1. I am the Ex-Officio Chairman of the District Ganga Protection Committee, Purba Medinipur (WB) as notified by The Gazette of India at New Delhi, March 07, 2018 .
2. I affirm that I have consistently complied with the Solemn Orders in connection with O.A No. 200/2014. & I.A No. 340/2022, as issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, to the best of my ability and as per available resources.
3. In compliance of order dated- 21.02.2024 the information as per format is disclosed as under:

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1. Sewage Management:

- | | |
|--|-------|
| i) Sewage Generation per day is MLD | 28.24 |
| ii) Existing Number of Sewage Treatment Plants/FSTP is | NIL |
| iii) Number of STP/FSTP under Construction is | NIL |
| iv) Number of STP/FSTP under renovation is | NIL |
| v) Number of STP/FSTP under Proposal is | 01 |

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Note: 1. Proposed Treatment capacity has been considered by taking into the projected population.

2. To meet up the sewage gap, DPRs are getting prepared in phases". The concern department has started survey for suitable land to setup proposed STP/FSTP in the district.

The above information reveals that though the sewage generated is 28.24 MLD but treatment is NIL as no STP exists." In this regard it is submitted that the sewage generated is not being discharged directly into the river Ganga directly, rather it is being collected in soak pits/ septic tanks in individual houses, schools, offices, Government buildings etc.

4. In accordance with the directive of the Honorable NGT, Principal Bench, New Delhi, the report in compliance with the order under OA No. 200/2014 is provided below:-

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Name of the District : Purba Medinipur

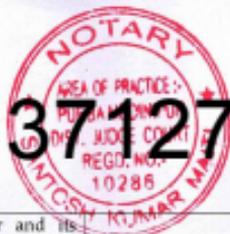
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Sl. No.	Issue	Remarks
I.	Sewage:	
	<p>a) Per day generation of sewage in each city/town within the District.</p> <p>b) Quantity of sewage treated per day, city / town wise.</p> <p>c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city / town.</p> <p>d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.</p> <p>e) Time bound plan to meet the gap, if any, in generation and treatment of sewage</p> <p>f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>a) 28.24 MLD/day under Haldia Municipality.</p> <p>b) As there is no STP at present due to non-availability of proper land, but there are 25 uncovered high drains. All these drains discharges sewage water through five canals, where the concerned department has installed the screeners to stop the waste from falling directly into the river. All the untreated sewage waste that is discharged is being cleaned and collected daily by the department.</p> <p>c) As stated by Haldia Municipality, all 63,290 enumerated households within the Municipality have their own soak pits or septic tanks. No building plan is approved without including soak pits & septic tanks. Offices and Govt. facilities also have soak pits or septic tanks. Sewage generated from these units is not being discharged directly into the River Ganga but is being collected in said soak pits or septic tanks.</p> <p>d) Complaint with the standard set by Hon'ble NGT in its order dated 30.04.2019/MOEFF & CC in its notification dated 13.10.2017</p> <p>e) STP/FSTP is under proposed to mitigate the gap in a phased manner.</p> <p>f) No such hotel, Dharmashala and Ashram is situated on the bank of river Ganga.</p>

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g) Water quality in river and its tributaries in abutting districts / towns in terms of faecal coliform (MPN/100ml)

g) Water Quality report including Faecal Coliform for the month of May & June, 2024 is enclosed as Annexure A.

Annexure-A
Water Quality of Polluted River stretches in Purba Medinipur
during May, 2024

River	Stations	pH (Unit)	(DO) (mg/L)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
Ganga	Durgachak near Pathikhali	8.4	6.7	1.3	14000	7000	460
Ganga	Durgachak near Pathikhali	8.4	5.1	1.15	17000	9400	460

Water Quality of Polluted River stretches in Purba Medinipur during June, 2024

Ganga	Durgachak near Pathikhali	8.4	5.1	1.35	22000	11000	460
Ganga	Durgachak near Pathikhali	8.4	5.9	1.4	14000	7900	330

** The permissible limit for bathing water where pH (Unit) between 6.5 to 8.5, DO (mg/l) is 5mg/1 or more, BOD (mg/1) is 3mg/1 or less, Fecal Coliform (MPN/100 ml) is 500 (desirable 2500, Maximum Permissible), Fecal Streptococci (MPN/100 ml) is 100 (desirable 500, Maximum Permissible).

II. Municipal Solid Waste disposal :

a) Per day generation of Solid waste in each city / town within the District.

a) 168 TPD/day under Haldia Municipality.

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<p>5063 8/8/24</p>	<p>b) Quantity of solid waste treated per day, in each city / town of the District.</p> <p>c) The gap in treatment of solid waste.</p> <p>d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>b) 80 TPD/day</p> <p>c) 88 TPD</p> <p>d) NA</p> <p>e) NA</p> <p>f) Existing dumpsite.</p>
<p>III.</p>	<p>Construction and Demolition waste :</p>	
	<p>a) Total per day generation of C & D waste within the District.</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) 11 TPD Generation</p> <p>b) Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.</p>
<p>IV.</p>	<p>Industrial Effluent discharge :</p>	
	<p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating</p>	<p>a) 13 nos of Industrial Units discharging their effluent treated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) The daily generation of such industrial waste within the District is 55526 KL/ day.</p> <p>c) The manner of treatment of the industrial waste through Effluent Treatment Plant.</p> <p>d) The discharge effluent analysis from the CETP and</p>

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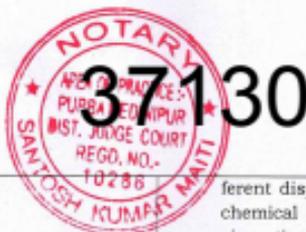
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	<p>the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>... treating the industrial waste from each outlet. ... report attached as Annexure B</p> <p>e) The report of per day generation of industrial solid waste and manner of its treatment and disposal is annexed with Annexure C</p>
V.	<p>Regulation of Flood Plain Zone :</p>	
	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>a-b) For the demarcation of Flood Plain Zone in W.B including this district an Expert Committee was constituted to demarcate Flood Plain Zones . The report of the Expert Committee was examined by the Irrigation and Waterways Department for their observations. The issue was taken up by Chief Secretary in a meeting with the stakeholder departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the flood plain zoning in West Bengal and that advice would be sought from the Ministry of Jal Shakti on how to proceed in the matter. A Letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in West Bengal.</p> <p>Again, a letter also has been sent on 16.07.2024 by the Additional Chief Secretary of the Government of West Bengal to the Secretary of the Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India seeking guidance on multiple issues regarding flood plain demarcation and management.</p>
VI.	<p>Bio medical waste :</p>	
	<p>a) The per day total generation of bio medical waste in the District.</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) The total generation of bio medical waste in the district is 1284.49 Kg/day</p> <p>b) The Bio Medical waste generated from the units is being collected and treated by West Bengal Waste Management Ltd. (WBWML) through dif-</p>

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		ferent disposal process like disinfection through chemical treatment, autoclaving and finally incineration. Total Bio-medical Waste Treatment and disposal by Incineration is 1276.73 Kg/day and by Autoclaving is 7.760 Kg/day
VII. Mining:		
	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>a) Two FIR numbers are 0738 dated - 3/11/2023 of Mahisadal PS and 1323 dated 01/10/2023 of Nandigram PS respectively.</p> <p>Strict visit and regular raids are being conducted during day and night both, for ensuring illegal sand mining and smuggling, is kept in check.</p> <p>If any specific complaint is received, immediate inspection cum raid is carried out.</p> <p>At present, three nos. of authorised sand mining sand blocks are running in this District, one in the river Haldi (Sutahata-II) and two in the river Rupnarayan (in the block Mahisadal). These sand blocks are running with prior Environmental Clearance.</p>

5. An action taken report against 03 nos CPCB identified drains in this district has been detailed on format. The report is as follows:

Action taken against 03 nos CPCB identified drains in East Medinipur District				
SL NO	COD E	NAME OF DRAIN	DIST	Action Taken
1	R55	Drain at Begunberia Harakhali	East Midnapur	FSTP proposed low BOD and regular tidal zone
2	R56	Green belt canal	East Midnapur	FSTP proposed low BOD and regular tidal zone
3	R49	Jhikhurkhali drain	East Midnapur	FSTP proposed low BOD and regular tidal zone

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6. Manner and extend of utilization of funds received from NMCG:

Any kind of Information-Education-Communication (IEC) activities program directed by West Bengal State NGRBA Program Management Group (WBSPMG), for which District Ganga Protection Committee (DGPC), Purba Medinipur received funds from WBSPMG. The District Ganga Protection Committee, Purba Medinipur has never received any kind of funds directly from the National Mission for Clean Ganga (NMCG).

Utilization of the amount credited:

The entire fund received from WBSPMG, have been utilized by District Ganga Protection Committee-Purba Medinipur as per order by Programme Director of West Bengal State NGRBA Program Management Group (WBSPMG) details are as follows:

Detail of fund release request to DGPC, Purba Medinipur on various IEC activities related to Namami Ganga Project already held in Purba Medinipur District (From to till date)

Sl. No.	Name of IEC Activity & Date of event	WBSPMG Memo No. & Date	Sanctioned Amt. from WBSPMG (in Rs.)	Conducting Agency	Allotment received from WBSPMG	UC send to WBSPMG
1.	Mission Life Campaign on Ganga Pollution Abatement	D.O-No. CO/20/2/2023-NMCG, dated-01.05.2023	2,00,000/-	Haldia Dev. Authority, Haldia, BDO, Mahishasadal & Kolaghat.	5270-NGRBA/SPMG/IEC Drive-679/2022, Dt: 08.12.2023	06/XXV/DGC, Dt: 18.01.2024
2.	International Yoga Day on Ganga Pollution Abatement	No. 4675-NGRBA/SPMG/IEC Activities-427/2017 dated 15.06.2023	50,000/-	Haldia Dev. Authority, Haldia,	5270-NGRBA/SPMG/IEC Drive-679/2022, Dt: 08.12.2023	06/XXV/DGC, Dt: 18.01.2024
3.	Swachhta Hi Seva on Ganga Pollution Abatement	No. 5024-IEC Activities-427/2017 Dated 19.09.2023	50,000/-	Block Development Office, Sutahata.	5270-NGRBA/SPMG/IEC Drive-679/2022, Dt: 08.12.2023	06/XXV/DGC, Dt: 18.01.2024
4.	World Unity Day 2023 on Ganga Pollution Abatement	No. 5136/1(10)-NGBRA/SPMG/IEC Activities-427/2017-P.	1,50,000/-	Block Development Office, Kolaghat.	5270-NGRBA/SPMG/IEC Drive-	06/XXV/DGC, Dt: 18.01.2024

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		III/2023 dated 13.10.2023			679/2022, Dt: 08.12.2023	
5.	Mass Awareness Exhibition on Ganga Pollution Abatement	No. 5136/1(10)-NGBRA/SPMG/IEC Activities-427/2017-P-III/2023 dated 13.10.2023	70,000/-	Block Development Office, Kolaghat.	No. 5458-NGBRA/SPMG/IEC Drive-679/2022, Dtd. 06.02.2024	17/XXV/DGC, Dt: 21.02.2024
6.	Behavioural change and communication activities on Ganga Pollution Abatement	No. 5136/1(10)-NGBRA/SPMG/IEC Activities-427/2017-P-III/2023 dated 13.10.2023	50,000/-	Block Development Office, Mahishadal	Not applicable due to amount not received by District from WBSPMG.	UC will be submitted after receiving the fund.
7.	Wall painting and slogan writing competition	No. 5371/NGBRA/SPMG/IEC Activities-427/2017-P-III/2023 dated 08.01.2024	30500/-	Block Development Office, Mahishadal	Not applicable due to amount not received by District from WBSPMG.	UC will be submitted after receiving the fund.
8.	Display of Flex/Banners at 05 Durga Puja Pandals 2023 of River Pollution Abatement	No. 5148(9)-NGBRA/SPMG/IEC Activities-427/2017(P-III)/2023, dated 17.10.2023	25000/-	BDO, Kolaghat.	5270-NGBRA/SPMG/IEC Drive-679/2022, Dt: 08.12.2023	06/XXV/DGC, Dt: 18.01.2024
9.	Mass awareness vehicle on abatement of river pollution	No. 5371/NGBRA/SPMG/IEC Activities-427/2017-P-III/2023 dated 08.01.2024	49000/-	District administration	Not applicable due to amount not received by District from WBSPMG.	UC will be submitted after receiving the fund.

7. Ring Fenced Account:

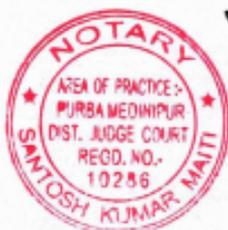
As per solemn order of the Hon'ble NGT dt. 21.02.2024 it is submitted that the Details of Ring Fenced Account for Purba Medinipur District. The report is as follows:

2023-24			Rs. In Lakh
Sl. No.	Name of District	Name of ULB/ Agency	Amount Released.
01	Purba Medinipur	Tamluk	4.5000

**The indicated fund includes release for NMCG in Entire District.

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Annexure-B

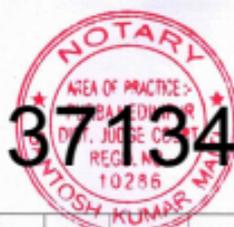
INDUSTRIAL EFFLUENT DISCHARGE RELATED POINT AS MENTIONED IN POINT NO. 4:

The effluent monitoring is conducted by WBPCB (Haldia Regional Office) on regular basis as per guidelines and standards of Central Pollution Control Board (CPCB) and as observed, most of the times the above mentioned industries are meeting the specified standards of effluent discharge parameters.

A statistical data of the industries & their respective effluent analysis is provided below:

Sl No	Industry Name	Type of Industry	Hazardous Waste Generating Industry (Yes/No)	Disposal Method	Treated Effluent Discharged at GBC Per day	Existing Water Treatment Facility	Date of Sampling	Parameters analysed during effluent sample monitoring	Status of Compliance	Regulatory action taken by WBPCB, HRO
1	M/s Haldia Energy Limited	Thermal Power Plant	Yes, having Hazardous Waste Authorization from WBPCB	Sent to Common Hazardous Waste Treatment, Storage & Disposal Facility (CHWTS DF) i.e. WBWML	8248 KL	Effluent Treatment Plant (ETP)	08-08-2023	pH, COD, BOD, TSS, O&G, Total Chromium, Zinc, Phosphate, Copper & Iron	Complied
							30-05-2023		Complied
2	M/s MCPJ Pvt. Ltd.	Petro chemical Industry	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWML	30792 KL	ETP	08-08-2023	pH, COD, BOD, TSS, O&G, Cyanide, Fluoride, Total Chromium, Phenols, Chromium (6+), Sulphide, Iron & Manganese	Complied
							19-05-2023		Complied
3	M/s IOCL	Oil Refinery	Yes, having Hazardous	Sent to CHWTS DF i.e. WBWML	5760 KL	ETP	10-08-2023	pH, COD, BOD, TSS, O&G, Cyanide, Fluoride, Total Chromium, Ammon-	Complied

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Sl. No	Industry Name	Type of Industry	Hazardous Waste Generating Industry (Yes/No)	Disposal Method	Treated Effluent Discharged as GBC Per day	Existing Water Treatment Facility	Date of Sampling	Parameters analysed during effluent sample monitoring	Status of Compliance	Regulatory action taken by WBPCB, HRD
			Waste Authorization from WBPCB	L			17-05-2023	ical Nitrogen, Nickel, Copper, Chromium (6+), Lead, Phenols, Sulfide, Cyanide, Zinc, Phosphate, TKN	Non-Compliance in TSS (Total Suspended Solids)	Show Cause Letter issued
4	M/s Indorama India Ltd	Fertilizers Manufacturing	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWM L	1480 KL	ETP	11-09-2023	pH, COD, BOD, TSS, O&G, Fluoride, Phosphate & Ammonical Nitrogen	Awaiting for reports
							16-06-2023		Complied
5	M/s UPL	Pesticides & Herbicide Manufacturing	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWM L	72 KL	ETP	07-07-2023	pH, COD, BOD, TSS, O&G, TDS, Phosphate & Phenols	Complied
							11-04-2023		Complied
6	M/s Eside Industries Ltd.	Lead Acid Battery Manufacturing	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWM L	58 KL	ETP	08-09-2023	pH, COD, BOD, TSS, O&G & Lead	Complied
							12-06-2023		Non-Compliance in TSS (Total Suspended Solids)	Show Cause Letter issued
7	M/s Patanjali Foods Ltd. (formerly known as Ruchi Soya Indus. Ltd.)	Edible Oil Producing	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWM L	310 KL	ETP	11-08-2023	pH, COD, BOD, TSS & O&G	Complied
							19-05-2023		Complied
8	M/s Haldia Petrochemicals Ltd.	Petro chemical Industry	Yes, having Hazardous	Sent to CHWTS DF i.e. WBWM	7625 KL	ETP	06-07-2023	pH, COD, BOD, TSS, O&G, Cyanide, Fluoride, Total Chromium, Copper,	Non-Compliance in Iron (Fe)	Show Cause Letter issued

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Sl. No	Industry Name	Type of Industry	Hazardous Waste Generating Industry (Yes/No)	Disposal Method	Treated Effluent Discharged at GBC Per day	Existing Water Treatment Facility	Date of Sampling	Parameters analysed during effluent sample monitoring	Status of Compliance	Regulatory action taken by WBPCB, HRO
			Waste Authorization from WBPCB	L			25-04-2023	Chromium (6+), Lead, Phenols, Sulphide, Cyanide, Zinc, Phosphate & iron	Complied
9	M/s IVL Dhunseri Petrochemical Industries Ltd.	Petro chemical Industry	Yes, having Hazardous Waste Authorization from WBPCB	Sent to CHWTS DF i.e. WBWM L	981 KL	ETP	22-08-2023 18-05-2023	pH, COD, BOD, TSS, ORG, Sulphide, Cyanide, Total Chromiums, Phenols & Chromium (6+)	Complied Complied

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Annexure- C

Sl. No	Name and Address of the unit	Waste water generated (KLD)	ETP	Effluent analysis report				Industrial solid waste generation and method of disposal
				Point of collection	Parameters	Result obtained (mg / L except pH)	Permissible limit (mg / L except pH)	
1.	M/s Adani Wilmar Ltd. (Unit - I) HPL Link Road, P. O. - Debhog P. S. - Bhabanipur Dist. - Purba Medinipur Pin - 721657	90	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 2770 TPM, disposed off for land filling b) Spent Earth: 200 TPM, sold to outside vendor
					COD	8.00	200	
					TSS	10.00	150	
					pH	7.40	6.5-8.5	
					O & G	<1.00	20	
2.	M/s Adani Wilmar Ltd. (Unit - II) HPL Link Road, P. O. - Debhog P. S. - Bhabanipur Dist. - Purba Medinipur, Pin - 721657	150	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 10 TPD, disposed off for land filling b) Spent Earth: 8 TPD, sold to outside vendor
					COD	8.91	200	
					TSS	4.00	100	
					pH	7.40	5.5-9.0	
					O & G	BDL	20	
3.	M/s Emami Agrotech Ltd. P. O. - Debhog, P. S. - Bhabanipur Dist. - Purba Medinipur, Pin 721657	196.6	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	30	a) Spent Nickel Catalyst- 2 MT / month, disposed through CHWTSDF b) ETP sludge- 25 MT / month, disposed
					COD	8.25	250	
					TSS	8.00	100	
					pH	7.70	5.5-9.0	
					O & G	BDL	10	

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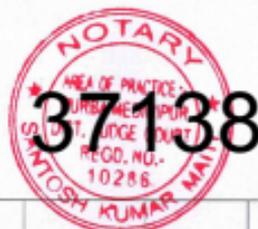
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								through CHWTSDF c) Coal Ash & APCD Dust- 120 MT/month, disposed off in an eco-friendly manner					
4.	M/s Exide Industries Ltd. P. O. & P. S. – Durgachak Dist – Purba Medinipur, Pin - 721602	30	ETP exists and treated effluent is complied with environmental norms	Traction ETP outlet	BOD	Not done	30	Lime Sludge- 1.40 MT/Day, sold to outside vendor					
					COD	7.00	250						
					TSS	10.00	100						
					pH	7.80	5.5–9.0						
					O &G	BDL	10						
					Pb	BDL	0.1						
				Lagoon discharge to GBC	BOD	Not done	30						
					COD	8.00	250						
					TSS	12.00	100						
					pH	7.60	5.5–9.0						
					O &G	BDL	10						
					Pb	BDL	0.1						
					5.	M/s Haldia Energy Ltd. (CESC) Vill – Baneswarachak, P. O. - Golap- chak, P. S. – Durgachak Dist.– PurbaMedinipur,Pin-	8248	ETP exists and treated effluent is complied with envi- ronmental norms	Outlet to Guard Pond/ to River Hooghly	BOD	Not done	30	Fly Ash- 75000 TPM, disposed off for land filling BottomAsh-5200 TPM, disposed off for land filling
										COD	6.93	250	
TSS	14.00	100											
pH	7.90	5.5–9.0											
O &G	<1.00	10											
Fe	0.17	1.0											
TotalCr	BDL	0.2											

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	721658				Cu	BDL	1.0	
					Zn	0.12	1.0	
					Phos- phate-P	0.13	5.0	
6.	M/s Haldia Petrochemicals Ltd. HPL Link Road P.O.&P.S.-Durgachak Dist.-PurbaMedinipur,Pin-721802	8620	ETP exists and treated effluent is complied with environmental norms	Outlet to ETP	BOD	Not done	30	Fly Ash-178144 MT/Year, disposed off for land filling Bed Ash-118763 MT/Year, disposed off for land filling
					COD	23.71	250	
					TSS	16.00	100	
					pH	7.50	5.5-9.0	
					O & G	BDL	10	
					Phenols	BDL	1.0	
					Fe	0.75	1.0	
					Cr ⁺⁶	BDL	0.1	
					Total Cr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.30	1.0	
					Phos- phate-P	0.12	5.0	
					CN	0.14	0.2	
Fluoride	0.38	5.0						
7.	M/s Indian Oil Corporation Ltd. (Haldia Refinery) P. O. -Haldia Oil Refinery P.S.-Haldia Dist.-PurbaMedinipur,Pin-721806	5760	ETP exists and treated effluent is complied with environmental norms	Outlet of old ETP	BOD	Not done	30	NIL
					COD	14.29	250	
					TSS	10.00	100	
					pH	7.30	5.5-9.0	
					O & G	BDL	10	
					Phenols	BDL	0.35	
					NH ₄ -N	1.00	15.0	
					Cr ⁺⁶	BDL	0.1	
					Total Cr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.10	5.0	
					Phos- phate-P	0.22	3.0	
					CN	BDL	0.20	
					Pb	BDL	0.1	
					Hg	BDL	0.01	
				Ni	BDL	1.0		
				Sulphide	BDL	0.5		
				Outlet of new ETP	BOD	4.84	30	
					COD	39.80	250	
					TSS	18.00	100	
					pH	7.20	5.5-9.0	
					O & G	<1.0	10	
					Phenols	BDL	0.35	
					NH ₄ -N	1.18	15.0	
					Cr ⁺⁶	BDL	0.1	
					Total Cr	BDL	2.0	
					Cu	BDL	1.0	
Zn	0.13	5.0						
Phos- phate-P	0.18	3.0						
CN	BDL	0.20						
Pb	BDL	0.1						
Hg	BDL	0.01						
Ni	BDL	1.0						
Sulphide	BDL	0.5						
Final	BOD	6.42	30					

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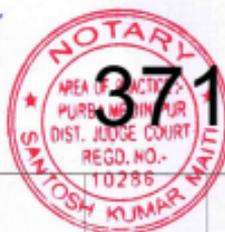


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				Plant outlet to River Hooghly	<table border="1"> <tbody> <tr><td>COD</td><td>45.92</td><td>250</td></tr> <tr><td>TSS</td><td>18.00</td><td>100</td></tr> <tr><td>pH</td><td>7.70</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td><1.00</td><td>10</td></tr> <tr><td>Phenols</td><td>BDL</td><td>0.35</td></tr> <tr><td>NH₄-N</td><td>5.28</td><td>15.0</td></tr> <tr><td>C₂+6</td><td>BDL</td><td>0.1</td></tr> <tr><td>TotalCr</td><td>BDL</td><td>2.0</td></tr> <tr><td>Cu</td><td>BDL</td><td>1.0</td></tr> <tr><td>Zn</td><td>0.10</td><td>5.0</td></tr> <tr><td>Phosphate-P</td><td>0.15</td><td>3.0</td></tr> <tr><td>CN</td><td>BDL</td><td>0.20</td></tr> <tr><td>Pb</td><td>BDL</td><td>0.1</td></tr> <tr><td>Hg</td><td>BDL</td><td>0.01</td></tr> <tr><td>Ni</td><td>BDL</td><td>1.0</td></tr> <tr><td>Sulphide</td><td>BDL</td><td>0.5</td></tr> </tbody> </table>	COD	45.92	250	TSS	18.00	100	pH	7.70	5.5-9.0	O & G	<1.00	10	Phenols	BDL	0.35	NH ₄ -N	5.28	15.0	C ₂ +6	BDL	0.1	TotalCr	BDL	2.0	Cu	BDL	1.0	Zn	0.10	5.0	Phosphate-P	0.15	3.0	CN	BDL	0.20	Pb	BDL	0.1	Hg	BDL	0.01	Ni	BDL	1.0	Sulphide	BDL	0.5	
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8.	M/s Indorama India Pvt .Ltd. P.O.&P.S.– Durgachak Dist.– PurbaMedinipur,Pin-721602	1104	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP to Recycling plant	<table border="1"> <tbody> <tr><td>BOD</td><td>Not done</td><td>30</td></tr> <tr><td>COD</td><td>16.50</td><td>250</td></tr> <tr><td>TSS</td><td>16.00</td><td>100</td></tr> <tr><td>pH</td><td>7.00</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td>BDL</td><td>10</td></tr> <tr><td>Phosphate-P</td><td>0.12</td><td>5.0</td></tr> <tr><td>Fluoride</td><td>0.42</td><td>10</td></tr> <tr><td>NH₄-N</td><td>BDL</td><td>50</td></tr> </tbody> </table>	BOD	Not done	30	COD	16.50	250	TSS	16.00	100	pH	7.00	5.5-9.0	O & G	BDL	10	Phosphate-P	0.12	5.0	Fluoride	0.42	10	NH ₄ -N	BDL	50	Fly Ash- 200 TPM, reused in process Metallic Scrap- 100 TPM. Sold outside																								
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9.	M/s IVL Dhunseri Petrochem Industries Pvt. Ltd. HPL Link Road,P.O.– Khanjanchak P.S.–Durgachak Dist.– PurbaMedinipur,Pin-721602	403	ETP exists and treated effluent is complied with environmental norms	Combined outlet of ETP – I&ETP-II	<table border="1"> <tbody> <tr><td>BOD</td><td>Not done</td><td>30</td></tr> <tr><td>COD</td><td>16.83</td><td>250</td></tr> <tr><td>TSS</td><td>10.00</td><td>100</td></tr> <tr><td>pH</td><td>7.50</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td>BDL</td><td>10</td></tr> <tr><td>Phenols</td><td>BDL</td><td>1.0</td></tr> <tr><td>CN</td><td>BDL</td><td>0.2</td></tr> <tr><td>C₂+6</td><td>BDL</td><td>0.1</td></tr> <tr><td>TotalCr</td><td>BDL</td><td>2.0</td></tr> <tr><td>Sulphide</td><td>BDL</td><td>2.0</td></tr> <tr><td>Fluoride</td><td>0.42</td><td>5.0</td></tr> </tbody> </table>	BOD	Not done	30	COD	16.83	250	TSS	10.00	100	pH	7.50	5.5-9.0	O & G	BDL	10	Phenols	BDL	1.0	CN	BDL	0.2	C ₂ +6	BDL	0.1	TotalCr	BDL	2.0	Sulphide	BDL	2.0	Fluoride	0.42	5.0	Fly Ash- 3961 MT/month, used for Land filling. Polysterlump-80 MT/day,Recycle ETP sludge- 10 Kg/day,send to M/s WBWML Empty bag/scrap-7.0															
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				Outlet of East drain to GBC	<table border="1"> <tbody> <tr><td>BOD</td><td>Not done</td><td>30</td></tr> <tr><td>COD</td><td>8.91</td><td>250</td></tr> <tr><td>TSS</td><td>12.00</td><td>100</td></tr> <tr><td>pH</td><td>7.20</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td>BDL</td><td>10</td></tr> <tr><td>Phenols</td><td>BDL</td><td>1.0</td></tr> <tr><td>CN</td><td>BDL</td><td>0.2</td></tr> <tr><td>Cr⁺⁶</td><td>BDL</td><td>0.1</td></tr> <tr><td>Total Cr</td><td>BDL</td><td>2.0</td></tr> <tr><td>Sulphide</td><td>BDL</td><td>2.0</td></tr> <tr><td>Fluoride</td><td>0.14</td><td>5.0</td></tr> </tbody> </table>	BOD	Not done	30	COD	8.91	250	TSS	12.00	100	pH	7.20	5.5-9.0	O & G	BDL	10	Phenols	BDL	1.0	CN	BDL	0.2	Cr ⁺⁶	BDL	0.1	Total Cr	BDL	2.0	Sulphide	BDL	2.0	Fluoride	0.14	5.0	MT/month, Sold to authorized recycler.																																																					
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10	M/s Kolaghat Thermal Power Station (WBPDCI) P. O. - Mechada, P. S. - Kolaghat Dist. - Purba Medinipur, Pin - 721137	19913	ETP exists and treated effluent is complied with environmental norms	<table border="1"> <tbody> <tr><td>ETP outlet to Guard Pond</td><td> <table border="1"> <tbody> <tr><td>TSS</td><td>8.00</td><td>100</td></tr> <tr><td>pH</td><td>7.40</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td><1.00</td><td>10</td></tr> <tr><td>Fe</td><td>0.10</td><td>1.0</td></tr> <tr><td>Total Cr</td><td>BDL</td><td>0.2</td></tr> <tr><td>Cu</td><td>BDL</td><td>1.0</td></tr> <tr><td>Zn</td><td>0.11</td><td>1.0</td></tr> <tr><td>Phosphate-P</td><td>0.12</td><td>5.0</td></tr> </tbody> </table> </td><td rowspan="3">Coal ash-1658838 TPA, cement, brick mfg & land development as per the Fly ash Notification.</td></tr> <tr><td>Ash pond overflow 4A to Medinipur canal</td><td> <table border="1"> <tbody> <tr><td>TSS</td><td>18.00</td><td>100</td></tr> <tr><td>pH</td><td>7.60</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td>1.20</td><td>10</td></tr> </tbody> </table> </td></tr> </tbody> </table>	ETP outlet to Guard Pond	<table border="1"> <tbody> <tr><td>TSS</td><td>8.00</td><td>100</td></tr> <tr><td>pH</td><td>7.40</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td><1.00</td><td>10</td></tr> <tr><td>Fe</td><td>0.10</td><td>1.0</td></tr> <tr><td>Total Cr</td><td>BDL</td><td>0.2</td></tr> <tr><td>Cu</td><td>BDL</td><td>1.0</td></tr> <tr><td>Zn</td><td>0.11</td><td>1.0</td></tr> <tr><td>Phosphate-P</td><td>0.12</td><td>5.0</td></tr> </tbody> </table>	TSS	8.00	100	pH	7.40	5.5-9.0	O & G	<1.00	10	Fe	0.10	1.0	Total Cr	BDL	0.2	Cu	BDL	1.0	Zn	0.11	1.0	Phosphate-P	0.12	5.0	Coal ash-1658838 TPA, cement, brick mfg & land development as per the Fly ash Notification.	Ash pond overflow 4A to Medinipur canal	<table border="1"> <tbody> <tr><td>TSS</td><td>18.00</td><td>100</td></tr> <tr><td>pH</td><td>7.60</td><td>5.5-9.0</td></tr> <tr><td>O & G</td><td>1.20</td><td>10</td></tr> </tbody> </table>	TSS	18.00	100	pH	7.60	5.5-9.0	O & G	1.20	10																																																		
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					Sulphide	BDL	2	
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					Cr ⁶⁺	BDL	0.1	
					Total Cr	BDL	2.0	
					Fluoride	0.53	5.0	
					BOD	3.35	30	
					COD	32.00	250	
					TSS	54.00	100	
					pH	7.50	5.5-9.0	
					O & G	1.10	10	
12.	M/s Patanjani Foods Ltd. Tentulberia P.O.-Debhog P.S.-Bhabanipur Dist.- PurbaMedinipur,Pin-721602	310	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP				ETPsludge-1.6MT, Sent to TSDF Ash-2000MT,land filling
13.	M/s Shree Renuka Sugars Ltd. Hatiberia,P.O.-Debhog, P.S.- Haldia Dist.-Purba Medinipur,Pin-721657	740	ETP exists and treated effluent is complied with environmental norms * The unit is under shut down since08.04.2024 to till date as per the letter dated 16.04.2024 Submitted by the unit. Therefore, no sampling is done in this quarter	Outlet of ETP	BOD		30	ETP sludge- 300 kg/month, used as organic manure Scum- 210T/month, used in cement/brick mfg. Fly Ash- 2400 T/month, used in cement/brick mfg.
					COD		250	
					TSS		100	
					pH		5.5-9.0	
					O & G		10	
					TDS		2100	
14.	M/s UPL Ltd. P.O.&P.S.- Durgachak Dist.- PurbaMedinipur,Pin-721602	72	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP	BOD	Not Done	30	Wooden pallet HDPE drum, paper etc.- 130MT/year, to recycler.
					COD	6.18	250	
					TSS	6.00	100	
					pH	7.80	5.5-9.0	
					O & G	BDL	10	
					TDS	924	2100	
					Phenols	0.09	1.0	
					Phosphate-P	0.13	5.0	

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VIII Other Associated activities undertaken by DGPC:

- a. Number of Meetings organized (since Inception as on date): 14 no. Of Meetings latest as on 16.07.2024.

Sl. No.	Date of Meeting	Number of Meeting
01.	27.07.2022, 02.30 pm	01
02.	12.08.2022, 01.00 pm	01
03.	22.09.2022, 01.00 pm	01
04.	23.12.2022, 01.00 pm	01
05.	19.01.2023, 11.00 am.	01
06.	15.03.2023, 03.00 pm	01
07.	20.04.2023, 04.30 pm.	01
08.	10.05.2023, 03.15 pm.	01
09.	01.06.2023, 05.00 pm	01
10.	25.07.2023, 04.00 pm	01
11.	04.08.2023, 04.00 pm	01
12.	29.09.2023, 04.00 pm.	01
13.	12.12.2023, 04.00 pm	01
14.	17.01.2024, 11.30 am	01

- b. Number of Awareness Programme conducted as per approved Annual Action Plan- component wise:

Sl. No.	Name of Programme	Date	Key Components/ Activities	No. of Prog.	Place	Name of Conducting agency.
1.	Ganga Utsav 2022 on Ganga Pollution Abatement	04.11.2022	Cultural Events focusing on the importance of River Ganga & its tributaries the message of Ganga Pollution abatement	01	Haldia Township Krishnarjun Ghat, Haldia.	Haldia Dev. Authority, Haldia,
2.	Wall Painting on Ganga Pollution Abatement.	31.01.2023	Wall painting on Pollution abatement with active public participation the message of Ganga Pollution abatement	01	Kukrahati Jetty Ghat, Sutahata.	Block Development Office, Sutahata.

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3.	Exhibition cum awareness campaign regarding Ganga Pollution Abatement.	03.02.2023 to 12.02.2023	Stall installation at Haldia, Mahishadal on the message of Ganga Pollution abatement.	01	Haldia.	Block Development Office, Sutahata.
4.	Cultural Programme on Ganga Pollution Abatement.	28.03.2023 to 29.03.2023	Local Folk and cultural performance concerning pollution abatement of river Ganga along with sensitization with fisherman.	02	Geonkhali, Mahishadal & Township Ghat, Haldia.	Block Development Office, Mahishadal.
5.	Mission Life Campaigns on Ganga Pollution Abatement	03.05.2023 to 05.06.2023	Ganga Marathon, Ghat Par Yoga, cultural Event, Street Play, Slogan & quiz Competition the message of Ganga Pollution abatement	03	Haldia Township, Haldia & Geonkhali, Mahishadal.	Haldia Dev. Authority, Haldia, BDO, Mahishadal & Kolaghat.
6.	International Yoga Day on Ganga Pollution Abatement	21.06.2023	International Day of Yoga on the river bank to strengthen River-people connect with the message of Ganga Pollution abatement (Vasudhaiva Kutumbakam).	01	Haldia Township, Krishnarjun Ghat, Haldia.	Haldia Dev. Authority, Haldia,
7.	Swachhta Hi Seva on Ganga Pollution Abatement	01.10.2023 to 02.10.2023	Cleanliness drives in Ghats, Market Places besides river, Sit & Draw competition in specific strategic locations for mass awareness generation about River pollution abatement	02	Kukrahati Jetty Ghat, Sutahata BDO Office Campus.	Block Development Office, Sutahata.
8.	World Unity Day 2023 on Ganga Pollution Abatement	31.10.2023	Special Campaign like Marathon, Cycling, & other sports event with the message of Ganga Pollution abatement	02	Pasila More, Kolaghat & Kola -I GP, Kolaghat	Block Development Office, Kolaghat.
9.	Mass Awareness Exhibition on Ganga Pollution Abatement	07.01.2024 to 14.01.2024	Setting up a stall with display of various matters and audio visual display with the message of Ganga pollution abatement.	01	KTPP Fair ground, Kolaghat.	Block Development Office, Kolaghat.
10.	Behavioural change and communication activities	29.2.2024	Local folk performance on the theme of river pollution control	01	Irrigation bungalow, Mahishadal	Block Development Office, Mahishadal
11.	Wall painting and slogan writing competition	28.2.2024 to 29.2.2024	Wall painting on the theme of river pollution was organized with the help of school students, a slogan writing competition was also held	02	Irrigation bungalow, Mahishadal	Block Development Office, Mahishadal

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8/8/24
S. K. MAITI
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6/8/24

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That the statements made in the above paragraphs are true to my knowledge and belief based on the records available in the office of the deponent. The rest are humble submissions before the Hon'ble Tribunal.
It is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order(s) as deemed fit for the ends of justice.

Identified by me

Amghyadip Samanta.

Enrolment NO. F/34/19 of 2018.

Advocate

Deponent
District Magistrate
Purba Medinipur

District Magistrate
Purba Medinipur



Amghyadip
S. K. MAITI
NOTARY
Govt. of India



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I, the deponent above named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information, and I believe that nothing material has been concealed therefrom.

Verified at Tamluk on 08th day of August, 2024

Identified by me

Anghyadip Samanta.

Enrolment NO. F/34/19 of 2018.

Advocate

Deponent
District Magistrate
Purba Medinipur

District Magistrate
Purba Medinipur

HON^{BLE} NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW BENCH, NEW DELHI
O.A. NO. 200/2014

In The Matter of
M.C. Mehta.
.....APPLICANT

VERSUS
Union of India & Ors.

.....RESPONDENT(S)

DEPONENT IS IDENTIFIED AND HAS
SIGNED THIS AFFIDAVIT ON OATH
BEFORE ME ON THIS 08/08/24

SANTOSH KUMAR MAITI, NOTARY
Appointed by Govt. of India, Under the
Notaries Act 1952 (Act No.- 53 of 1952)
for the District of Purba Medinipur Judges' Court
Tamluk, Purba Medinipur, W.B.

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No....., DISTRICT
MAGISTRATE & COLLECTOR,
PURBA MEDINIUR DISTRICT

Ms. Madhumita Bhattacharjee,
Advocate

For The State of West Bengal
Email: Bhattacharjee.madhumita@gmail.com
(M):9811785211

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8/8/24



Office of the
37147
Haldia Municipality

Dr. B. R. Ambedkar Bhawan, Administrative Building, City Centre
P.O. - Debbag, Haldia, Purba Medinipur, West Bengal

DIC Municipal Affairs

Grievance Whatsapp No.

8250665469

Fax : 03224-252154

E-mail : haldiamunicipality@gmail.com

Memo No. : 583/HM/2024

Date : 03.02.2024

To
The District Magistrate & Collector,
Tamluk, Purba Medinipur,

Sub: In connection with compliance of order passed on 24.11.2023 of the Hon'ble National Green Tribunal I.c.w. O.A. No. 200/2014(C.W.P. No. 3727/1985) (I.A. No. 340/2022).



Sl.No.	In connection with Order passed on 24-11-2023 by the Hon'ble National Green Tribunal I.c.w. O.A. No. 200/2014(C.W.P. No. 3727/1985) (I.A. No. 340/2022)	Concerned Authority / Department
1.	Sewage	<p>Sewage:-</p> <p>The Haldia Municipality have five numbers of Khals/canals which ultimately falls to River Ganga. There are no interception and diversion work in the Municipality town. There are 25 no.'s of uncovered high drains. All these drains discharges sewerage water to several canal in the town which finally fall into river Ganga through five numbers of outlets where Haldia Municipality had installed Screeners to stop the waste from falling directly into the River, viz. Patikhal, Riverside canal, Chunamarakhal, Green Belt Khal and Jhikurkhal Khal. Patikhal carries waste water from eleven wards having ward numbers 3,4,5,6,7,8,9,10,11,12,14 out of twenty-nine wards. River side canal carries water from ward numbers 19,21,23,24,25,26. Chunamarakhal carries waste water from ward numbers 15,16,17,18. Green Belt Khal and Jhikurkhal carries waste water from ward numbers 11 & 06 respectively. There are several numbers of Nursing home/Hospital and the waste water alongwith untreated sewerage water from these Nursing home/Hospital falls into river Ganga through Patikhal. There are also several numbers of industries under this Municipality the polluted waste water of which ultimately falls to River Ganga through five number of out falls and The untreated sewage waste which ever are discharged are being cleaned and collected day by day by the Haldia Municipality Conservancy staffs from all households, hotels, all institutions, hospitals, Public & Private offices, company etc. are stored at nearby Waste Bins. After that all the waste are taken by an agency named Ramki on their transport vehicle. As an agreement was signed between Haldia Municipality and Ramki(West Bengal Waste Management Ltd). All the waste garbage whatever has been collected per day are being taken to their factory of the said agency for processing, & recycling and thus disposed of in scientifically manner.</p>



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Municipal Solid Waste disposal

Municipal Solid waste disposal:-

The waste are cleaned and collected day by day by the Haldia Municipality Coeservancy staffs from all 29 wards lying under Haldia Municipality area and are stored at nearby Waste Bins. After that all the waste are being taken by an agency named Ramki on their transportation vehicle. All the Solid waste whatever has been collected per day are being taken to their factory of the said agency(Ramki) for processing, & recycling and thus disposed of in scientific manner. Single use of plastic are banned and also many of the awareness programs on solid waste are organized by the Haldia Municipality.

Construction and Demolition waste

Construction and Demolition waste:-

Haldia Municipality has no agreement for C&D waste with West Bengal Waste Management Ltd for collection, transportation and disposal.

IV Industrial Effluent discharge

Industrial Effluent discharge:-

Haldia Municipality have no roll in Industrial Effluent discharge.

V Regulation of Flood Zone

Regulation of Flood Zone:-

Haldia municipality have no roll in Regulation of Flood Zone

VI Bio medical Waste

Bio medical Waste:-

Haldia municipality already execute an agreement with West Bengal Waste Management Ltd for collect, transportation and disposal of Bio medical Waste i.e. Waste Bengal WasteManagement Ltd(Bio-Medical Unit)

VII Mining

Mining:-

Haldia municipality have no roll in Mining



Zalibrary
Executive Officer
Haldia Municipality
Executive Officer
Haldia Municipality



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Item No. 04

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1069/2018
(M.A. No. 1792/2018, M.A. No. 1793/2018, L.A. No. 150/2019 & L.A.
No. 151/2019)

Nitin Shankar Deshpande

Applicant(s)

Versus

Union of India &Ors.

Respondent(s)

Date of hearing: 30.04.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Ms. Ekta Sikri and Ms. K. Gayatri, Advocates

For Respondent (s): Mr. Rajkumar, Advocate for CPCB
Mr. Gigi C. George, Advocate for MoEF&CC
Mr. Dhruv Mehta, Sr. Advocate with Mr. Ashish
Wad and Mr. Sidharth Mahajan, Advocates

ORDER

1. The issue for consideration is effluent discharge standards for STPs as laid down vide Notification dated 13.10.2017 by way of Environment (Protection) Amendment Rules, 2017 against Serial No. 105 of Schedule-I to the Environment (Protection) Rules, 1986.
2. Vide order dated 21.12.2018, this Tribunal noted that untreated or partially treated sewage is a major source of pollution in the country.



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The Hon'ble Supreme Court in the case of *Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.*¹ directed taking of steps so that huge gap in sewage generated and treated is bridged.

3. The Tribunal also noted that the proposed standards as per Draft Notification dated 24.11.2015 issued by Ministry of Environment, Forest & Climate Change (MoEF & CC) are sought to be diluted by the impugned Notification as follows:

Sr. No.	Parameters	Old Norms 1986	Draft Norms Nov., 15	MoEF& CC Notification October 2017
1.	Biochemical Oxygen Demand (BOD) (mg/l)	<30	<10	<30 and <20 (metro cities)
2.	Chemical Oxygen Demand (COD) (mg/l)	<250	50	No limit
3.	Total Suspended Solids (TSS) (mg/l)	<100	<20	<100 and <50 (metro cities)
4.	Total Nitrogen (mg/l)	<100	<10	No limit
5.	Ammonical Nitrogen (mg/l)	<30	<5	No limit
6.	Total Phosphorus (mg/l)	No limit	No limit	No limit
7.	Fecal Coliform MPN/ 100 ml	No limit	<100	<1000

4. The Tribunal also noted that the relaxed standards will deteriorate the water quality and degrade the environment and be a retrograde

¹(2017) 5 SCC 326

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step. The dilution will also affect the human life and the water quality of the rivers.



5. Accordingly, the Tribunal constituted an Expert Committee comprising the nominees from IIT Kanpur, IIT Roorkee, NEERI and CPCB which was to give its report after examining the best available technologies and best practices and after referring to the Experts study on the subject particularly CPCB Report on "River Stretches for Restoration of Water Quality, 2014-15" and the order of this Tribunal on the subject of polluted river stretches dated 20.09.2018 in Original Application No. 673/2018 in the matter of News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted : CPCB". The Tribunal also directed stay of operation of the impugned Notification and application of pre-revised standards till further orders.
6. Accordingly, report has been received from CPCB vide e-mail dated 30.04.2019 forwarding the Expert Committee report. The report noted the current status of water quality of rivers which flows in India and the fact that 351 river stretches out of 323 rivers were polluted. There was need for revised standards for BOD and COD with a view to protect the water quality of the rivers/streams. There was also a need for revised standards for TSS, for Nitrogen (Ammonia & Nitrates) and Phosphorus and for Fecal Coliform.

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7. The Committee while discussing the need for revised the Standards for BOD and COD observed that:

"Inclusion of COD in sewage discharge certainly offers advantages in terms of early diagnosis on functioning of STPs and thus helps in resorting immediate measures/corrective actions. This is because analysis of COD is completed within 5 Hours as against 5 days at 20°C or 3 days at 27°C for BOD (Sawyer & McCarty, V. Edition). Moreover, if Government wishes to regulate STPs across the county through online monitoring system in future, inclusion of COD in Discharge Standards will prove beneficial for the reason that COD sensors are quite reliable and readily available in Indian market, however the same is not the case with BOD sensors. Thus, from regulatory point of view also, COD is an important parameter and needs to be included in sewage Discharge Standards."

While discussing the need for revised standards for TSS the Committee has observed that:

"The Microbial quality of wastewater could be linked with the TSS concentration. The larger the Suspended solids, the larger shall be the presence of bacteria, protozoa and viruses. High TSS wastewater cannot be easily disinfected, as the suspended particles "hide" these microorganisms and also react with chemical disinfectants."

Further the committee observed:

"A well designed and operated conventional sewage treatment system such as activated sludge process can meet 20 mg/L effluent TSS discharge standards. Many STPs bases on secondary wastewater treatment all over the globe are able to achieve 10-20mg/L. TSS without any tertiary treatment."



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Further with regard to the need for revised standard for Nitrogen (Ammonia & Nitrates) and Phosphorus it has been elaborated by Committee that:

"Nitrogen and phosphorus in all forms are major rate limiting elements essential for the growth of algae and other vegetation in water bodies leading to a state called eutrophication. The greenish color water with large vegetation growth is common sight for not only lakes and ponds but also slow moving rivers.

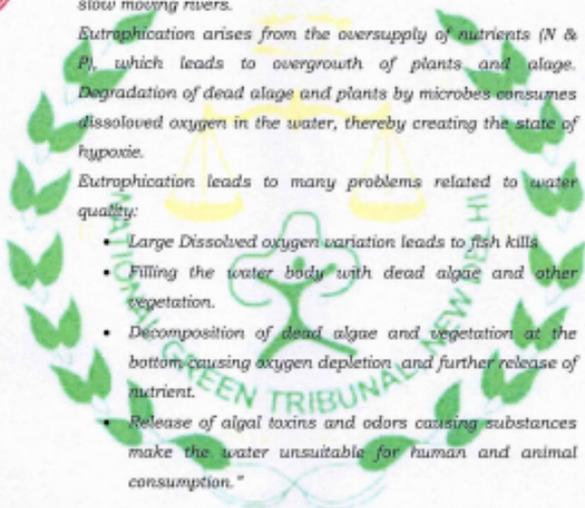
Eutrophication arises from the oversupply of nutrients (N & P), which leads to overgrowth of plants and algae. Degradation of dead algae and plants by microbes consumes dissolved oxygen in the water, thereby creating the state of hypoxia.

Eutrophication leads to many problems related to water quality:

- *Large Dissolved oxygen variation leads to fish kills*
- *Filling the water body with dead algae and other vegetation.*
- *Decomposition of dead algae and vegetation at the bottom causing oxygen depletion and further release of nutrient.*
- *Release of algal toxins and odors causing substances make the water unsuitable for human and animal consumption."*

The Committee has also observed that:

Due to the absence of dilution and worsening of our rivers and lakes, it is necessary to move towards nutrients (nitrogen and phosphorus) regulations in water bodies.



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The Committee while discussing the revised standards for Faecal Coliforms observed:

"As per 'Houses and Household Amenities, Latrine Facility, Census of India - 2011, Registrar General and Commissioner, India' available at [http://censusindia.gov.in/2011census/hlo/Data sheet/ India / Latrine. Pdf](http://censusindia.gov.in/2011census/hlo/Data%20sheet/India/Latrine.Pdf); Out of 7.9 Crores Urban Households (UHH), nearly 1.7 Crores UHH (i.e. 20 %) lacks adequate sanitation. At the same time more than 5 lakhs villages in the country are now open defecation free (ODF) ([https:// sbm.gov.in/sbmdashboard / ODF.aspx](https://sbm.gov.in/sbmdashboard/ODF.aspx).) Although rural parts are covered through sanitary toilets, effluent from septic tanks from newly built 9.2 crores toilets across the country is unavoidable. This may pose very high health risk owing to the fact that "Sanitation" including collection, conveyance and treatment is either absent or inadequate in such areas. **Relaxing FC pose risk to downstream cities/town/villages that rely on drinking water source on same water body in case of rivers. It appears quite reasonable to say that FC Standards be prescribed to 100 MPN/100 ml. considering its impact on human health in general and readiness of Indian wastewater sector to handle the same (Recommended value of FC in CPHEEO Manual, 2013 is MPS230/100 mL).** (emphasis added)

Hence, CPHEEO 2013 recommended the following guidelines for treated sewage discharge into surface water which after some travel may join a **drinking water source to be used as source of supply for drinking water as given in following Table 5.20**

Table 5.20 Recommended Guidelines for Treated Sewage if Discharged into Surface Water to be used as source of Drinking Water.



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Parameter	MoEF Standards (A)	Recommended Values
BOD, mg/L	30	Less than 10
SS, mg/L	100	Less than 10
TN, mg/L	100	Less than 10
Dissolved P, mg/L	5	Less than 2
Faecal Coliforms, MPN/100 mL	Not specified	Less than 230

(A) General Standards, Environmental Protection Rule, 1986 & as authorized by PCB

• In order to achieve the above values, the treatment process would need to be designed for nutrient removal in addition to the conventional BOD and SS removal. It has also been reported that if the nutrients were removed to the levels mentioned in Table 3.20, then the amount of chlorine required for disinfection would be less at about 5 mg/l.

Considering aforementioned analysis, the Chairman, CPCB directed all State Pollution Control Boards to make it mandatory for local bodies to set up sewerage systems for treatment and disposal of sewage to meet the prescribed standards i.e., pH 6.5-9, BOD (mg/L): Not more than 10, COD (mg/L): Not more than 50, TSS (mg/L): Not more than 20, NH₄-N (mg/L): Not more than 5, N-total (mg/L) Not more than 10, Faecal Coliforms (MPN/100 ml) Less than 230. The details are provided in Annexure 1."

8. The report further mentions that the stringent standards in terms of Draft Notification dated 24.11.2015 are not only economically viable



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and technically feasible, the cost will not be significantly high. In this regard, it was observed:

*7.0 ECONOMIC VIABILITY & RESOURCE POSITION

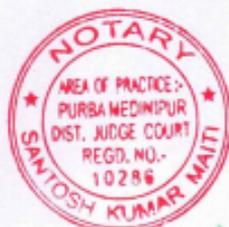
1. For Nitrification (Conversion of ammonia to nitrate), 20-30% larger aeration tanks are required with additional 40-50 % aeration demand. The Total capital and O&M cost of the system increases by 10-20 & 5-10 % respectively.

2. For further removal of nitrate from wastewater, denitrification (conversion of nitrate to Nitrogen gas) is needed by additional anoxic tank in the system. The capital cost further increases by 5-10 %. Nevertheless, denitrification gives 25 % oxygen credit which reduces 25 % aeration requirement.

3. Finally, overall capital and operational cost implications for achieving standards for metropolitan and class-I cities shall be 20-30 %.

4. Typical total unit costs for wastewater treatment based on experience gained in Western Europe and the USA is presented in Figure XX (WHO/UNEP 1997). The total unit cost for secondary treatment (BOD < 20-30 mg/L & TSS < 50-100 mg/L) varies between 1.5-2.0 US\$/m³, while for tertiary treatment (BOD, TSS & TN < 10 mg/L) it is 2.0-2.5 US\$/m³. The additional burden is approximately 25-33 % which matches with Indian experience as well.

5. In recent years, many STPs are constructed based on effluent BOD, TSS & TN < 10 mg/L) and all the well operated and maintained STPs are providing the desired effluent quality. Some of these STPs are monitored by IIT Roorkee in recent years under several research projects and NGT reports. The performance evaluation results for 20 MGD Nilothi STP, 20 MLD Pappan Kalan STP, 15 MLD Delhi Gate STP and 5 MGD Kapashera STP of Delhi submitted to NGT alongwith 3.0 MID



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STP, Rishikesh, 1 MGD STP, Delhi, 27 MGD STP, Haridwar etc., monitored under various research projects is attached as Annexure 3.

6. CPCB has also conducted study on technological achievability of proposed standards. Delhi Jal Board has installed and commissioned 04 STPs on advanced treatment technology along with coliform reduction facilities.

7. In addition, the following STPs all over India are producing the desired quality: 1.5 MLD STP, Cubbon Park, Bangalore, 2.0 MLD STP, Pahalgam, 3.5 MLD STP, Tapovan, Rishikesh, 4.0 MLD STP, IT Madras, 12.5 MLD STP, Tonca, Goa, 15.0 MLD STP, Gorakhpur, 17.3 MLD STP, Zirakpur, Punjab, 18 MLD STP, Sarai, Haridwar, 20.0 MLD STP, Hyderabad, 20.0 MLD Sangvi, Pune, 30 MLD STP, Hyderabad, 37.5 MLD STP, UP Housing Board, Lucknow, 40.0 MLD Kharadi, Pune, 40.0 MLD STP, Hubballi, Karnataka, 45 MLD STP, Mundhwa, Pune, 50 MLD STP Kalamboli, Navi Mumbai, 54 MLD STP, Noida, 55.0 MLD, Singanpore, Surat, 56 MLD STP, Indirapuram, Ghaziabad, 68.0 MLD STP, Dehradun, 100 MLD STP, Vashi Navi Mumbai, 130 MLD STP, Nagpur, 137 MLD STP, Greater Noida, 245 MLD STP Indore, etc.

8. In practical experience with actual tendered cost, the experience has been quite differing. Many tenders based on old and less stringent quality standards have been awarded at much higher per MLD cost as compared to STPs having more stringent standards. Plus on a long term basis, new technologies have lower life cycle costs. Other factors which are encouraging most corporations and contractors to adopt new technologies are more compact designs, less land requirement, less construction time, better material of construction, less maintenance cost, automation and less dependency on expensive trained manpower to operate plants in remote locations."



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9. Accordingly, the Committee further observed that:

- *The new stringent standards are devised considering the deterioration condition of water bodies and unavailability of adequate dilution water in our water bodies. If not stringent quality standards are not implemented then in the coming future with more population burden on rivers, situation will further deteriorate.*
- *The greatest benefit of these standards is to achieve all purpose non-portable reuse quality effluent. Each STP is to be treated as a source of water for reuse and recycling, helping in mitigating drought/climate change in the country. It will also reduce exploitation of groundwater reserves and dependency on rainfall which has become quite unpredictable in the past few years. Climate change is a reality that should be addressed and adopted for in the coming future. It will go a long way in reducing agricultural dependency on bore well water.*
- *If treatment of wastewater is not carried out with intention of reuse and recycle expenditure on conveyance/long distance transport of water/sewage will be much higher. Even as on toady in many cities cost of conveyance of water is much higher than the treatment of sewage to make it fit for most uses including domestic uses. For example the cost of transporting water from Narmada to fulfil water supply needs of Indore city (approximately @ Rs. 20/cum) is much higher than the cost of treating sewage to tertiary level."*

In view of above and severity of depletion of aquatic resources vis-a-vis the financial aspects related to conveyance and treatment of water/sewage the committee recommended that the effluent discharge for STPs to be as follows:



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Sl. No.	Industry	Parameter	Standards (Applicable to all mode of disposal)			
1	2	3	4			
	Sewage Treatment Plants (STPs)		Mega and Metropolitan Cities	Class I Cities	Others	Deep Marine Outfall
		pH	5.5-9.0	5.5-9.0	5.5-9.0	5.5-9.0
		Bio-Chemical Oxygen Demand (BOD)	10	20	30	30
		Total Suspended Solids (TSS)	20	30	50	50
		Chemical Oxygen Demand (COD)	50	100	150	150
		Nitrogen-Total	10	15	-	-
		Phosphorus-Total For Discharge into Ponds, Lakes)	1.0	1.0	1.0	
	Fecal Coliform (FC) (Most Probable	Desireable-100 Permissible-	Desireable-230 Permissible-	Desireable-1000 Permissible-	Desireable-1000 Permissible-	



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	Number per 100 milliter, MPN/100 ml	230	ble-1000	10,000	e-10,000
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Note:

- (i) Mega-Metropolitan Cities have population more than 1 crore, Metropolitan Cities-Population more than 10 Lakhs and Class-I Population more than 1 Lakh.
- (ii) All value in mg/l except for pH and Fecal Coliform.
- (iii) These standards will be applicable for discharge into water bodies as well as for land disposal/applications.
- (iv) These Standards shall apply to all new STPs for which construction is yet to be initiated.
- (v) The existing/under construction STPs shall achieve these standards within 07 years from the date of notification.
- (vi) In case where the marine outfall provides a minimum initial dilution of 150 times at the point of discharge and a minimum dilution of 1500 times at a point 100m away from discharge point, then norms for deep sea marine discharge shall be applied.
- (vii) Reuse/Recycling of treated effluent shall be encouraged.
- (viii) State Pollution Control Boards/Pollution Control Committees may make these norms more stringent taking into account the local conditions.

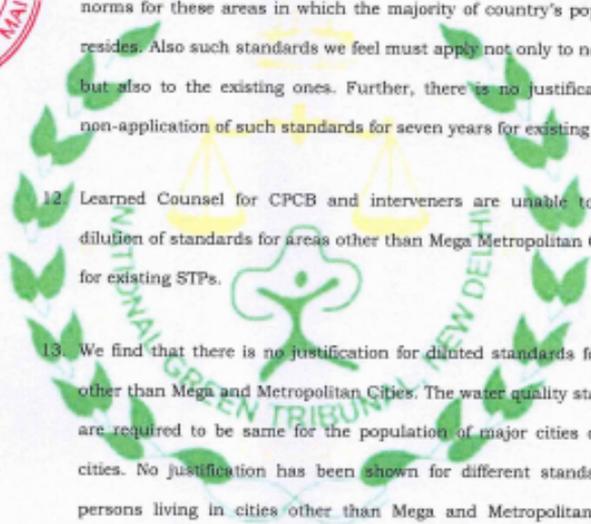
10. We have heard Learned Counsel for the parties.

11. Learned Counsel for the applicant submits that while the Expert Committee is fully justified in suggesting parameters as per its report for Mega-Metropolitan Cities, there is no justification for different and diluted standards for Class-I cities, Other cities or Deep Marine Outfall and to that extent the report of the Expert Committee fall short of the required scientific logic and database. While

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recommending the diluted standards for Class-I cities, Other cities or Deep Marine Outfall the Committee has not given any explanation with regard to the existing pollution load in these areas, the available systems in place, the efficacy of the systems in terms of meeting of norms, the population impacted by deteriorating water quality and likely consequences on health of people if these diluted norms are permitted. There is no scientific justification offered for diluting the norms for these areas in which the majority of country's population resides. Also such standards we feel must apply not only to new STPs but also to the existing ones. Further, there is no justification for non-application of such standards for seven years for existing STPs.

12. Learned Counsel for CPCB and interveners are unable to justify dilution of standards for areas other than Mega Metropolitan Cities or for existing STPs.
13. We find that there is no justification for diluted standards for areas other than Mega and Metropolitan Cities. The water quality standards are required to be same for the population of major cities or other cities. No justification has been shown for different standards for persons living in cities other than Mega and Metropolitan Cities. Major population of this country will be affected by diluted standards and only persons in Mega and Metropolitan Cities will have comparatively better standards without any valid reason or distinction. We may note that filters, UV filters etc. are facilities



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mainly available in major cities and not in smaller cities or villages where the standards are proposed to be diluted.

14. Accordingly, we accept the report of the Expert Committee with the modification that the standards recommended for Mega and Metropolitan Cities will also apply to rest of the country. We also direct that the standards will apply not only for new STPs but also for existing/under construction STPs without any delay and giving of seven years time stands disapproved.

MoEF & CC may issue an appropriate Notification in the matter within one month from today.

The Application is disposed of.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

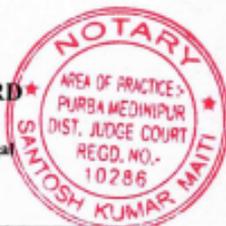
Dr. Nagin Nanda, EM

April 30, 2019
Original Application No. 1069/2018
SN

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WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during May 2024



Priority	River	Stations	pH(Unit)	(DO)(m g/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.35	7.5	1.9	140000	30000	79
		Ramghat(Downstream)	7.49	5.3	22	330000	140000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.34	0.76	10.95	110000	58000	940
		Malancha (downstream)	7.71	1.33	8.89	70000	31000	700
II	Churni	Downstream of Ramghat town	7.82	5.1	2.1	49000	22000	1300
		Majhdia	7.85	1.9	3.43	17000	5400	430
III	Matha Bhanga	Gobindapur	7.89	1.7	3.5	130000	54000	2200
IV	Ganga	Farakka	7.24	6.6	2.2	1100	350	23
	Ganga	Farakka	7.5	7.3	2.8	1100	280	23
	Ganga	Khagra	7.39	7	2.05	1300	540	46
	Ganga	Khagra	7.64	7.2	2.9	2400	920	70
	Ganga	Baharampore	7.27	6.5	1.9	13000	5400	490
	Ganga	Baharampore	7.56	7.3	2.8	17000	5400	700
	Ganga	Gorbazar	7.21	7	2.15	7000	2400	330
	Ganga	Gorbazar	7.52	7	2.9	13000	3500	460
	Ganga	Nabadip	7.64	7.3	2.1	1700	790	49
	Ganga	Nabadip	7.72	6.9	2.9	2400	1300	70
	Ganga	Tribeni	7.61	7.4	2.75	2400	920	46
	Ganga	Tribeni	7.66	6.8	2.8	3500	1700	79
	Ganga	Palta Shitalata	7.42	7	2.7	7900	2400	330
	Ganga	Palta Shitalata	7.5	6.5	2.75	11000	2200	330
	Ganga	Palta,	7.49	6.7	2.65	17000	5400	460
	Ganga	Palta	7.48	6.7	2.5	13000	2400	460
	Ganga	Serampore	7.46	6.7	2.8	33000	7900	940
	Ganga	Serampore	7.45	6.7	2.6	46000	14000	700
	Ganga	Dakshineswar	7.24	5.64	2.81	84000	32000	940
	Ganga	Dakshineswar	7.34	5.56	2.71	110000	49000	1100
	Ganga	Garden reach	7.51	5.32	2.84	110000	63000	1300
	Ganga	Garden reach	7.54	5.41	2.82	350000	240000	1300
	Ganga	Howrah-shivpur	7.54	5.23	2.9	79000	40000	1100
	Ganga	Howrah-shivpur	7.45	5.51	2.78	240000	130000	1100
	Ganga	Uluberia,	7.98	5.57	2.79	31000	14000	790
	Ganga	Uluberia,	7.32	5.59	2.7	39000	17000	630
	Ganga	Durgachak near Pathikhali,	8.4	6.7	1.3	14000	7000	460
	Ganga	Durgachak near Pathikhali,	8.4	5.1	1.15	17000	9400	460
	Ganga	Diamond harbour,	7.18	5.95	2.74	2100	920	110
	Ganga	Diamond harbour,	7.18	5.71	2.64	4000	2100	200

Water Quality of Polluted River stretches of 17 rivers in West Bengal
during 2018-2024

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Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform m(MPN /100ml)	Fecal Coliform m(MPN /100ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSI	Downstream at Midnapore	7.1	5.6	2.45	7000	3300	140
IV	JALANGLI	Downstream of Krishna nagar	7.55	5.3	2.5	13000	5400	490
V	Damodar	Dishergarh	7.61	7.7	2.25	3300	1700	22
	Damodar	BISCO near Dhenna Village,	7.77	8.1	2.05	2600	2100	27
	Damodar	Narainpur	7.95	7.8	2.15	3300	2600	17
	Damodar	Near Mujher Mana Village	7.52	7	2.6	3200	1700	27
	Damodar	Andal D/s	7.91	7.7	2.2	2600	2100	22
	Damodar	Andal U/s	7.74	7.9	2.6	2700	2200	21
	Damodar	Asansol U/s	7.67	8	2	2200	1700	14
	Damodar	Dargapur U/s	7.6	7.8	2.25	2200	1700	26
	Damodar	Raniganj D/s	7.64	8	2.3	3900	2000	22
	Damodar	Water intake point for Burdwan Town	7.65	7.9	2.3	2200	2100	21
	Dwarika	Upstream of Tarapith at Sadhak Bamdeb ghat	7.31	7.3	2.5	4000	2600	22
	Dwarika	Downstream of Tarapith Sarighat	7.24	6.9	2.85	4700	3200	17
	V	Barakar	Asansol	7.7	7.9	2.3	2200	2000
V	Rupnarayan	Georchhali	8.4	5	1	22000	14000	490
	Rupnarayan	Kolaghat (Down Stream)	8	6.3	1.25	7900	3300	140
V	Dwarakesho R	Bankura town	7.57	7.9	2.15	3300	2100	27
V	Teesta	At Jalpesh	7.33	7.5	0.8	11000	5000	70
	Teesta	At Sevoke	6.5	7.2	1.1	3400	1700	90

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

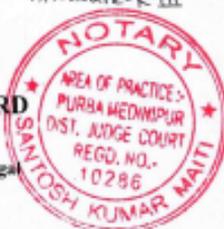
Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/10 0ml)	Fecal Coliform (MPN/100 ml)	Fecal streptococci (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipuduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

WEST BENGAL POLLUTION CONTROL BOARD

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Water Quality of Polluted River stretches of 17 rivers in West Bengal during June 2024



Priority	River	Stations	pH(Unit)	(DO)(m g/l)	BOD(mg/l)	Total Coliform(M PN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.1	5.4	2.5	110000	23000	70
	Mahananda	Ranghat(Downstream)	7.05	3.3	18	220000	50000	4900
II	Vidyadhari	Haraa bridge (upstream)	7.41	2.07	10.36	94000	40000	790
	Vidyadhari	Malancha (downstream)	7.1	1.48	4.47	63000	27000	580
II	Churni	Downstream of Ranghat town	7.93	3.5	2.4	70000	22000	1700
	Churni	Majhdia	7.85	2.2	3.57	22000	9200	790
III	Matha bhanga	Gobindapur	7.82	1.7	3.86	170000	92000	2800
IV	Ganga	Farakka	7.58	6.7	2.6	790	330	33
	Ganga	Farakka	7.19	6.4	2.8	1100	490	33
	Ganga	Khagra	7.66	6.3	1.95	2200	790	70
	Ganga	Khagra	7.16	6	2.4	2200	1300	49
	Ganga	Baharampore	7.5	6.3	1.8	13000	3500	460
	Ganga	Baharampore	7.29	6	2.5	13000	3500	790
	Ganga	Gorabazar	7.54	6.1	2.1	9400	2400	490
	Ganga	Gorabazar	7.21	5.9	2.6	11000	2200	330
	Ganga	Nabodip	7.68	7.3	2.6	2200	1100	70
	Ganga	Nabodip	7.68	6.5	2.5	3500	1100	63
	Ganga	Tribeni	7.65	7.6	2.8	3500	1400	63
	Ganga	Tribeni	7.31	7	2.8	3500	1300	94
	Ganga	Palta Shitalata	7.5	6.2	2.6	7000	2400	460
	Ganga	Palta Shitalata	7.2	6.8	2.7	9400	2400	230
	Ganga	Palta	7.39	6	2.4	11000	3500	330
	Ganga	Palta	7.26	7.2	2.8	14000	5400	310
	Ganga	Serampore	7.46	6.3	2.3	33000	11000	490
	Ganga	Serampore	7.32	6.6	2.8	23000	7900	790
	Ganga	Dakshmineswar	7.22	5.78	2.69	130000	63000	1200
	Ganga	Dakshmineswar	7.2	5.65	2.7	110000	33000	1100
	Ganga	Garden reach	7.24	5.4	2.82	170000	84000	1100
	Ganga	Garden reach	7.24	5.46	2.81	140000	79000	1300
	Ganga	Howrah-shivpur	7.19	5.5	2.72	110000	49000	940
	Ganga	Howrah-shivpur	7.17	5.36	2.86	94000	39000	840
	Ganga	Uluberia,	7.04	5.6	2.77	32000	14000	490
	Ganga	Uluberia,	7.39	5.59	2.77	27000	11000	340
	Ganga	Durgachak near Pathikhali,	8.4	5.1	1.35	22000	11000	460
	Ganga	Durgachak near Pathikhali,	8.4	5.9	1.4	14000	7900	330
	Ganga	Diamond harbour,	7.66	5.93	2.66	4700	2400	170
	Ganga	Diamond harbour,	7.16	5.85	2.7	2600	1300	110

Water Quality of Polluted River stretches of Rivers in West Bengal during June 2024

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Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	8.4	7	1.5	7900	4900	230
IV	JALANGLI	Downstream of Krishna nagar	7.59	5.1	2.9	7900	3500	330
V	Damodar	Dishergarh	7.94	7.8	2.15	1700	1100	21
	Damodar	BISCO near Dherma Village.	7.8	7.8	2.05	2100	1700	26
	Damodar	Narainpur	7.7	7.7	2.05	2600	2200	17
	Damodar	Near Majher Mana Village	7.75	6.8	2.7	2200	1400	21
	Damodar	Andal D/s	7.7	7.8	2.1	2600	2100	14
	Damodar	Andal U/s	7.56	7.7	2.7	2100	1400	17
	Damodar	Asansol U/s	7.85	7.9	2.05	3300	1700	26
	Damodar	Durgapur U/s	7.65	7.7	2.15	2700	1700	17
	Damodar	Raniganj D/s	7.6	7.8	2.15	3200	1700	21
	Damodar	Water intake point for Burdwan Town	8.35	7.9	2.2	2600	2100	14
V	Dwarka	Upstream of Taraph at Sadhak Bamdeb ghat	7.3	7	2.7	4000	2600	21
	Dwarka	Downstream of Taraph Satighat	7.44	6.8	2.75	4600	3300	17
V	Barakar	Asansol	7.89	7.8	2.25	2700	2100	17
V	Rupnarayan	Geonkhali	7.7	5.5	1.4	17000	9400	390
	Rupnarayan	Kolaghat (Down Stream)	8.2	5.3	1.55	9400	4900	140
V	Dwarakeswar	Bankura town	7.67	7.8	2.05	2700	2100	22
V	Teesta	At Jalposh	7.36	6.4	1.7	14000	5000	79
	Teesta	At Sevoke	6.8	8.3	2.5	5000	2200	34

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100 ml)	Fecal streptococci (MPN/100 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurdur	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

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MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 25th September, 2000

G.S.R. 742(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely.

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2000.
- (2) Save as otherwise provided in this notification, they shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986,—
 - (1) In Schedule I, after serial number 89 relating to Noise standards for fire crackers and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:—

Standards for coal mines**1. Air Quality Standards**

The Suspended Particulate Matter (SPM), Respirable Particulate Matter (RPM), Sulphur dioxide (SO₂) and Oxides of Nitrogen (NO_x) concentration in downwind direction considering predominant wind direction, at a distance of 500 metres from the following dust generating sources shall not exceed the standards specified in the Tables I, II and III given below:

Dust Generating Sources

Loading or unloading, Haul road, coal transportation road, Coal handling plant (CHP), Railway siding, Blasting, Drilling, Overburden dumps, or any other dust generating external sources like coke ovens (hard as well as soft), briquette industry, nearby road etc.



93. Primary Water Quality Criteria for Bathing Waters.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER
(Water used for organised outdoor bathing)

CRITERIA	RATIONALE
1. Fecal Coliform MPN/100 ml: 500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml: 100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH: Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen: 5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C: 3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases.



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Ganga Tansa Report for NCT					
Construction and Description work					
Block	Sl. No.	U.L.B.	Total per day generation of water supply with the Block (EPF)	The detail of plant established for the treatment of C&D water supply including capacity and capacity utilization	Remarks
PURBA MEDINIPUR	18	Medinipur	13	8	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

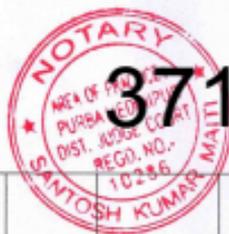




Sl. No	Name and Address of the unit	Waste water generated (KLD)	ETP	Effluent analysis report				Industrial waste generation and method of disposal
				Point of collection	Parameters	Result obtained (mg / L, except pH)	Permissible limit (mg / L, except pH)	
1.	M/s Adani Wilmar Ltd. (Unit - I) HPL Link Road, P. O. - Debhog P. S. - Bhabanipur Dist. - Purba Medinipur Pin - 721657	90	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 2770 TPM, disposed off for land filling b) Spent Earth: 200 TPM, sold to outside vendor
					COD	8.00	200	
					TSS	10.00	150	
					pH	7.40	6.5-8.5	
					O & G	<1.00	20	
2.	M/s Adani Wilmar Ltd. (Unit - II) HPL Link Road, P. O. - Debhog P. S. - Bhabanipur Dist. - Purba Medinipur, Pin - 721657	150	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 10 TPD, disposed off for land filling b) Spent Earth: 8 TPD, sold to outside vendor
					COD	8.91	200	
					TSS	4.00	100	
					pH	7.40	5.5-9.0	
					O & G	BDL	20	
3.	M/s Emami Agrotech Ltd. P. O. - Debhog, P. S. - Bhabanipur Dist. - Purba Medinipur, Pin 721657	196.6	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	30	a) Spent Nickel Catalyst- 2 MT / month, disposed through CHWTSDF b) ETP sludge- 25 MT / month, disposed through CHWTSDF c) Coal Ash & APCD Dust- 120 MT/month, disposed off in an eco-friendly manner
					COD	8.25	250	
					TSS	8.00	100	
					pH	7.70	5.5-9.0	
					O & G	BDL	10	

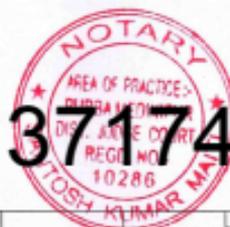


4.	M/s Exide Industries Ltd, P. O. & P. S. – Durgachak Dist – Purba Medinipur, Pin - 721602	30	ETP exists and treated effluent is complied with environmental norms	Fraction ETP outlet	BOD	Not done	30	Lime Sludge- 1.40 MT/Day, sold to outside vender						
					COD	7.00	250							
					TSS	10.00	100							
					pH	7.80	5.5–9.0							
					O & G	BDL	10							
					Pb	BDL	0.1							
				Lagoon discharge to GBC	BOD	Not done	30							
					COD	8.00	250							
					TSS	12.00	100							
					pH	7.60	5.5–9.0							
					O & G	BDL	10							
					Pb	BDL	0.1							
5.	M/s Haldia Energy Ltd. (CESC) Vill – Baneswarchak, P. O. - Golapchak, P. S. – Durgachak Dist.– PurbaMedinipur,Pin-721658	8248	ETP exists and treated effluent is complied with environmental norms	Outlet to Guard Pond/ to River Hooghly	BOD	Not done	30	Fly Ash- 75000 TPM, disposed off for land filling BottomAsh-5200 TPM, disposed off for land filling						
					COD	6.93	250							
					TSS	14.00	100							
					pH	7.90	5.5–9.0							
					O & G	<1.00	10							
					Fe	0.17	1.0							
					TotalCr	BDL	0.2							
					Cu	BDL	1.0							
					Zn	0.12	1.0							
					Phosphat e-P	0.13	5.0							
					6.	M/s Haldia Petrochemicals Ltd. HPL Link Road P.O.&P.S.– Durgachak Dist.– PurbaMedinipur,Pin-721602	8620		ETP exists and treated effluent is complied with environmental norms	Outlet to ETP	BOD	Not done	30	Fly Ash- 178144 MT/Year, disposed off for land filling Bed Ash- 118763 MT/Year, disposed off for land filling
											COD	23.71	250	
TSS	16.00	100												
pH	7.50	5.5–9.0												
O & G	BDL	10												
Phenols	BDL	1.0												
Fe	0.73	1.0												
Cr ⁺⁶	BDL	0.1												
TotalCr	BDL	2.0												
Cu	BDL	1.0												
Zn	0.50	1.0												
Phosphat e-P	0.12	5.0												
CN	0.14	0.2												
Fluoride	0.38	5.0												
7.	M/s Indian Oil Corporation Ltd. (Haldia Refinery) P. O. –Haldia Oil Refinery P.S.-Haldia Dist– PurbaMedinipur,Pin-721606	5760	ETP exists and treated effluent is complied with environmental norms	Outlet of old ETP	BOD	Not done	30	NIL						
					COD	14.29	250							
					TSS	10.00	100							
					pH	7.50	5.5–9.0							
					O & G	BDL	10							
					Phenols	BDL	0.35							
					NH ₃ -N	1.00	15.0							
					Cr ⁺⁶	BDL	0.1							
					Total Cr	BDL	2.0							
					Cu	BDL	1.0							
					Zn	0.10	5.0							
					Phosphat e-P	0.22	3.0							
CN	BDL	0.20												
Pb	BDL	0.1												
Hg	BDL	0.01												
Ni	BDL	1.0												
Sulphide	BDL	0.5												



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				Outlet of new ETP	BOD	4.84	30	
					COD	38.80	250	
					TSS	18.00	100	
					pH	7.20	5.5-9.0	
					O & G	<1.0	10	
					Phenols	BDL	0.35	
					NH ₄ -N	1.18	15.0	
					Cr ⁺⁶	BDL	0.1	
					Total Cr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.13	5.0	
					Phosphat e-P	0.18	5.0	
					CN	BDL	0.20	
					Pb	BDL	0.1	
					Hg	BDL	0.01	
					Ni	BDL	1.0	
					Sulphide	BDL	0.5	
				Final Plant outlet to River Hooghly	BOD	6.42	30	
					COD	45.92	250	
					TSS	18.00	100	
					pH	7.20	5.5-9.0	
					O & G	<1.00	10	
					Phenols	BDL	0.35	
					NH ₄ -N	5.28	15.0	
					Cr ⁺⁶	BDL	0.1	
					TotalCr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.10	5.0	
					Phosphat e-P	0.15	5.0	
					CN	BDL	0.20	
					Pb	BDL	0.1	
					Hg	BDL	0.01	
					Ni	BDL	1.0	
					Sulphide	BDL	0.5	
8.	M/s Indorama India Pvt .Ltd, P.O.&P.S.–Durgachak Dist.–PurbaMedinipur,Pin -721602	1104	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP to Recycling plant	BOD	Not done	30	Fly Ash- 200 TPM, reused in process MetallicScrap-100 TPM, Sold outside
					COD	16.50	250	
					TSS	18.00	100	
					pH	7.00	5.5-9.0	
					O & G	BDL	10	
					Phosphat e-P	0.12	5.0	
					Fluoride	0.42	10	
					NH ₄ -N	BDL	50	
9.	M/s IVL Dhanseri Petrochem Industries Pvt. Ltd. HPL Link Road,P.O.–Khanjanchak P.S.–Durgachak Dist.–PurbaMedinipur,Pin-721602	403	ETP exists and treated effluent is complied with environmental norms	Combine d outlet of ETP – I&ETP – II	BOD	Not done	30	Fly Ash- 3961 MT/month, used for Land filling.
					COD	16.83	250	
					TSS	10.00	100	
					pH	7.50	5.5-9.0	
					O & G	BDL	10	Polysterlamp-80 MT/day.Recycle
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					Cr ⁺⁶	BDL	0.1	ETP sludge- 10 Kg/day, send to M/s WBWML
					TotalCr	BDL	2.0	
					Sulphide	BDL	2.0	
					Fluoride	0.42	5.0	
				Outlet of East drain to GBC	BOD	Not done	30	Empty bag/scrap-7.0 MT/month, Sold to authorized recycler.
					COD	8.91	250	
					TSS	12.00	100	
					pH	7.20	5.5-9.0	
					O & G	BDL	10	
					Phenols	BDL	1.0	
					CN	BDL	0.2	



					C_{2+6}	BDL	0.1	
					Total Cr	BDL	2.0	
					Sulphide	BDL	2.0	
					Fluoride	0.14	5.0	
10	M/s Kolaghat Thermal Power Station (WBPCL) P. O. – Mechada, P. S. – Kolaghat Dist. – Purba Medinipur, Pin - 721137	19913	ETP exists and treated effluent is complied with environmental norms	ETP outlet to Guard Pond	TSS	8.00	100	Coal ash- 1658838 TPA, cement, brick mfg & land development as per the Fly ash Notification.
					pH	7.40	5.5-9.0	
					O &G	<1.00	10	
					Fe	0.10	1.0	
					Total Cr	BDL	0.2	
					Cu	BDL	1.0	
					Zn	0.11	1.0	
					Phosphat e-P	0.12	5.0	
				Ash pond overflow w4A to Medinipur canal	TSS	18.00	100	
					pH	7.60	5.5-9.0	
					O &G	1.20	10	
11	M/s MCPI Pvt.Ltd. P.O.–Bhuniaichak P.S.–Durgachak Dist– PurbaMedinipur,Pin-721635	30792	ETP exists and treated effluent is complied with environmental norms	Outlet of old ETP	BOD	9.70	30	NIL
					COD	57.42	250	
					TSS	26.00	100	
					pH	8.00	5.5-9.0	
					O &G	1.00	10	
					Sulphide	BDL	2	
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					C_{2+6}	BDL	0.1	
					Total Cr	BDL	2.0	
					Fluoride	0.52	5.0	
				Outlet of new ETP	BOD	4.08	30	
					COD	58.41	250	
					TSS	82.00	100	
					pH	8.10	5.5-9.0	
					O &G	<1.00	10	
					Sulphide	BDL	2	
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					C_{2+6}	BDL	0.1	
					Total Cr	BDL	2.0	
					Fluoride	1.20	5.0	
				Plant outlet to River Hooghly	BOD	3.24	30	
					COD	60.19	250	
					TSS	56.00	100	
					pH	8.30	5.5-9.0	
					O &G	BDL	10	
					Sulphide	BDL	2	
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					C_{2+6}	BDL	0.1	
					Total Cr	BDL	2.0	
					Fluoride	0.53	5.0	
12	M/s Patanjani Foods Ltd. Tentulberia P.O.–Debhog P.S.–Bhabanipur Dist.– PurbaMedinipur,Pin-721602	310	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP	BOD	3.35	30	ETPsludge- 1.6MT, Sent to TSDF
					COD	32.00	250	
					TSS	54.00	100	
					pH	7.50	5.5-9.0	
					O &G	1.10	10	
								Ash- 2000MT,land filling

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13.	M/s Shree Remika Sugars Ltd. Hatiberia, P.O.- Debhog, P.S.- Haldia Dist.-Purba Medinipur, Pin- 721657	740	ETP exists and treated effluent is complied with environmental norms * The unit is under shut down since 08.04.2024 to till date as per the letter dated 16.04.2024 Submitted by the unit. Therefore, no sampling is done in this quarter	Outlet of ETP	BOD	30	ETP sludge- 300 kg/month, used as organic manure Scum- 210T/month, used in cement/brick mfg. Fly Ash- 2400 T/month, used in cement/brick mfg.	
					COD	250		
					TSS	100		
					pH	5.5-9.0		
					O & G	10		
					TDS	2100		
14.	M/s UPL Ltd. P.O.&P.S.- Durgachak Dist.- PurbaMedinipur, Pin- 721602	72	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP	BOD	Not Done	30	'Wooden pallet ,HDPE drum, paper etc.- 130MT/year, to recycler.
					COD	6.18	250	
					TSS	6.00	100	
					pH	7.80	5.5-9.0	
					O & G	BDC	10	
					TDS	924	2100	
					Phenols	0.09	1.0	
					Phosphat e-P	0.13	5.0	

.....
Environmental Engineer

Haldia Regional Office

Roshni Sen, IAS
Additional Chief Secretary



Environment Department
Government of West Bengal
PRANI SAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenvwb@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India

Date: 16/07/2024

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department vide Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen
Additional Chief Secretary to
the Government of West Bengal

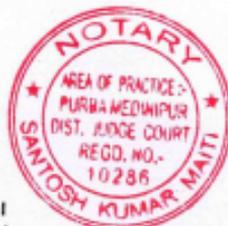
Encl: as stated



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Government of West Bengal
Department of Environment



Prati Sampad Bhawan, 5th Floor, J.B-2 Sec-III, Saltlake City, Kolkata-106

No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.

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v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.

3.2 Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-

3.2.1 Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.

3.2.2 In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.

3.2.3 In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.

3.2.4 In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.

3.2.5 Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.

3.3 It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or breach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested



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that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Additional Chief Secretary to the
Government of West Bengal

Encls: as stated



Dr. Rajesh Kumar, IPS
Member Secretary



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WEST BENGAL POLLUTION CONTROL BOARD

(Dept. of Environment, Govt. of West Bengal)
Paribesh Bhawan, 10/1, Block - L1, Sector III,
Bidhannagar, Kolkata - 700106, INDIA
Tel. : 2262-8000 Fax : 2262-8999 City Code 033
Country Code 91
e-mail: wcwpcb-wb@wb.gov.in

Memo No. 126 /IS-74/2001(PI-IX)

Date 21.07.2023

To
The Member Secretary
Central Pollution Control Board
Paribesh Bhawan
East Arjun Nagar
Delhi - 110 032



Subject: Annual Report on Bio-Medical waste management for the year 2022

Sir,

Enclosed please find herewith the Annual Report on the status of the implementation of Bio-Medical Waste Management Rules in the State of West Bengal for the year 2022 as per prescribed format given in the Rules.

Your faithfully,

[Signature]
21/7/2023
Member Secretary

Encl.: As stated above.

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(6) Quantity of Bio-medical Waste Generation (in kg/day): 38886.14

(Please enclose District Wise Bio-medical Waste Generation as per Part-2)- **Pl. Refer to Annexure I**

(i) Bio-medical waste generation by bedded hospitals (in kg/day): **32799.52**

(ii) Bio-medical waste generation by non-bedded hospitals (in kg/day): **6086.62**

(iii) Any other: Nil

(7) Bio-medical waste treatment and disposal

(a) By Captive bio-medical waste treatment and disposal by Health Care Facilities (please enclose details as per Part-3): Nil

(i) Number of Health Care Facilities having captive treatment and Disposal facilities: Nil

(ii) Total bio-medical waste treated and disposed by captive treatment facilities in kg/day: Nil

(b) Bio-medical waste treatment and disposal by Common Bio Medical Waste Treatment Facilities (please enclose details as per Part 4): Pl. Refer to Annexure II

(i) Number of Common Bio Medical Waste Treatment Facilities in Operation : **07**

(ii) Number of Common Bio Medical Waste Treatment Facilities under construction: **08**

(iii) Total bio-medical waste treated in kg/day: **38886.14**

(iv) Total treated bio-medical waste disposed through authorized recyclers (in Kg/day): **6144.51**

(8) Total no. of violation by:

(i) Health Care Facilities (bedded and non-bedded): **143**

(ii) Common Bio Medical Waste Treatment Facilities: **6**

(iii) Others (please specify): Nil

(9) Show cause notices/directions issued to defaulters:

(i) Health Care Facilities (bedded and non-bedded): **143**

(ii) Common Bio Medical Waste Treatment Facilities: **6**

(iii) Others: Nil

(10) Any other relevant information:

(i) Number of workshops / trainings conducted during the year: **1634**

(ii) Number of occupiers installed liquid waste treatment facility: **963**

(iii) Number of captive incinerators complying with the norms: **NA**

(iv) Number of occupiers organized trainings: **322**

(v) Number of occupiers constituted Bio-medical Waste Management Committees: **9712**

(vi) Number of occupiers submitted Annual Report for the previous calendar year: **983**

(vii) Number of occupiers practicing pre-treatment of lab microbiology and Bio-technology waste: **9712**

(viii) Number of Common Bio Medical Waste Treatment Facilities that have installed Continuous Online Emission Monitoring Systems: **07**

Annexure- I

District wise number of health care units, Biomedical waste generation by health care units and treatment & disposal of Bio-medical wastes, NO- through the Common Bio-Medical Waste Treatment Facilities:

Sl. No.	Name of the State / Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	1631	9107.38	4381.61	4725.77	9107.38
2.		North 24 Parganas	1179	6646.01	5005.41	1640.60	6646.01
3.		South 24 Parganas	687	2866.11	1390.18	1475.93	2866.11
4.		Hooghly	654	1694.91	1457.63	237.28	1694.91
5.		Howrah	636	1197.99	643.39	554.69	1197.99
6.		Nadia	410	1632.93	1397.68	235.25	1632.93
7.		Murshidabad	308	175.89	531.42	54.47	375.89
8.		Purba Bardhaman	534	3481.89	2837.25	624.64	3481.89
9.		Paschim Bardhaman	457	2101.66	1793.92	307.74	2101.66
10.		Bardwana	312	915.05	794.31	120.74	915.05
11.		Birbhum	397	797.87	692.31	105.56	797.87

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12.	Purulia	135	346.66	300.920	45.740	346.66
13.	Purba Medinipur	558	1284.49	1276.73	7.760	1284.49
14.	Paschim Medinipur	331	1228.49	1222.71	5.780	1228.49
15.	Biraganj	100	371.57	371.98	1.590	371.57
16.	Dakshin Dinajpur	90	323.87	163.730	158.14	323.87
	Darjeeling	326	1308.66	714.380	594.280	1308.66
	Maldah	320	1127.39	822.660	304.730	1127.39
	Jalpaiguri	127	350.17	214.480	135.680	350.17
	Coochbehar	197	717.04	445.180	271.860	717.04
	Alipurduar	128	280.77	160.930	119.840	280.77
	Uttar Dinajpur	191	993.46	343.630	249.830	993.46
	Kalimpur	34	133.88	88.110	45.770	133.88
	Total	9712	38,586.14	26,862.47	12,023.67	38,806.14

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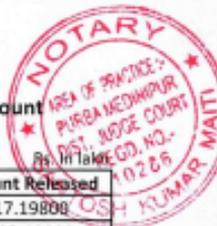
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Sl. No.	Name of the Party	Date of Acquisition	Area (Sq. Ft.)	Area (Sq. Mts.)	Type of Land	Use	Value (Rs.)	Value (USD)	Remarks
1	M/s. ABC Construction Pvt. Ltd. Plot No. 123, Sector 45, Gurgaon	15/03/2018	12000	2771.28	Commercial	Residential	12000000	12000000	Acquired by purchase from M/s. XYZ Builders.
2	M/s. PQR Development Pvt. Ltd. Plot No. 456, Sector 12, Gurgaon	20/05/2019	8000	1858.26	Commercial	Residential	8000000	8000000	Acquired by purchase from M/s. ABC Construction.
3	M/s. RST Enterprises Pvt. Ltd. Plot No. 789, Sector 8, Gurgaon	10/08/2020	15000	3414.38	Commercial	Residential	15000000	15000000	Acquired by purchase from M/s. PQR Development.
4	M/s. UVW Builders Pvt. Ltd. Plot No. 101, Sector 3, Gurgaon	05/11/2017	10000	2283.17	Commercial	Residential	10000000	10000000	Acquired by purchase from M/s. RST Enterprises.
5	M/s. XYZ Builders Pvt. Ltd. Plot No. 202, Sector 6, Gurgaon	12/02/2018	9000	2054.85	Commercial	Residential	9000000	9000000	Acquired by purchase from M/s. UVW Builders.
6	M/s. ABC Builders Pvt. Ltd. Plot No. 303, Sector 9, Gurgaon	18/07/2019	11000	2496.55	Commercial	Residential	11000000	11000000	Acquired by purchase from M/s. XYZ Builders.
7	M/s. DEF Builders Pvt. Ltd. Plot No. 404, Sector 11, Gurgaon	22/01/2020	13000	2958.15	Commercial	Residential	13000000	13000000	Acquired by purchase from M/s. ABC Builders.
8	M/s. GHI Builders Pvt. Ltd. Plot No. 505, Sector 14, Gurgaon	28/06/2021	14000	3164.11	Commercial	Residential	14000000	14000000	Acquired by purchase from M/s. DEF Builders.
9	M/s. JKL Builders Pvt. Ltd. Plot No. 606, Sector 17, Gurgaon	03/09/2022	16000	3618.88	Commercial	Residential	16000000	16000000	Acquired by purchase from M/s. GHI Builders.
10	M/s. MNO Builders Pvt. Ltd. Plot No. 707, Sector 20, Gurgaon	09/12/2023	17000	3824.84	Commercial	Residential	17000000	17000000	Acquired by purchase from M/s. JKL Builders.
TOTAL			120000	27712.80			1200000000	1200000000	

* Additional charges for notary, stamp, registration, etc. are not included in this statement. ** This statement is prepared and verified by the Chartered Accountant, Kumaon, Uttarakhand.

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Fund released to the ULBs of West Bengal under Ring Fenced Account



2023-24

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Murshidabad	Jiaganj Azimganj	117.19800
2	Kolkata	Kolkata MC	5423.19000
3	North 24 Parganas	Bidhannagar MC	355.08000
4		Executive Engineer, MED, Barasat	137.53800
5	Nadia	Coopers Camp	3.09200
6		Santipur	3.98500
7	Birbhum	Sainthia	41.91000
8		Rampurhat	9.31300
9	Hooghly	Arambag	15.00000
10	Purba Medinipur	Tamluk	4.50000
11		KMDA	10031.79200
12		SUDA	4150.58100
13	Malda		0.00000
14	South 24 Parganas		0.00000
15	Howrah		0.00000
Total Release 2023-24			20293.17900

2024-25

Rs. In lakh

Sl. No	Name of District	Name of ULB/Agency	Amount Released
1	Kolkata	Kolkata MC	161.43000
2	Purba Bardhaman	Burdwan	32.83898
3	North 24 Parganas	Executive Engineer, MED, Bidhannagar	21.76600
4		SLRDC	148.77600
Total Release 2024-25			364.81098
Total Release			20657.98998

** The indicated fund includes release for NMCG in different Ganga Towns

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Number of Awareness Programme conducted as per approved Annual Action Plan- component wise.



Sl. No.	Name of Programme	Date	Key Components/ Activities	No. of Prog.	Place	Name of agency.
1.	Ganga Utsav 2022 on Ganga Pollution Abatement	04.11.2022	Cultural Events focusing on the importance of River Ganga & its tributaries the message of Ganga Pollution abatement	01	Haldia Township Krishnarjun Ghat, Haldia.	Haldia Dev. Authority, Haldia,
2.	Wall Painting on Ganga Pollution Abatement.	31.01.2023	Wall painting on Pollution abatement with active public participation the message of Ganga Pollution abatement	01	Kukrahati Jetty Ghat, Sutahata.	Block Development Office, Sutahata.
3.	Exhibition cum awareness campaign regarding Ganga Pollution Abatement.	03.02.2023 to 12.02.2023	Stall installation at Haldia Mela on the message of Ganga Pollution abatement.	01	Haldia.	Block Development Office, Sutahata.
4.	Cultural Programme on Ganga Pollution Abatement.	28.03.2023 to 29.03.2023	Local Folk and cultural performance concerning pollution abatement of river ganga along with sensitization with fisherman.	02	Geonkhali, Mahishadal& Township Ghat, Haldia.	Block Development Office, Mahishadal.
5.	Mission Life Campaign on Ganga Pollution Abatement	03.05.2023 to 05.06.2023	Ganga Marathon, Ghat Par Yoga, cultural Event, Street Play, Slogan & quiz Competition the message of Ganga Pollution abatement	03	Haldia Township, Haldia & Geonkhali, Mahishadal.	Haldia Dev. Authority, Haldia. BDO, Mahishadal&Kolaghat.
6.	International Yoga Day on Ganga Pollution Abatement	21.06.2023	International Day of Yoga on the river bank to strengthen River-people connect with the message of Ganga Pollution abatement (Vasudhaiva Kutumbakam).	01	Haldia Township Krishnarjun Ghat, Haldia.	Haldia Dev. Authority, Haldia,
7.	Swachhta Hi Seva on Ganga Pollution Abatement	01.10.2023 to 02.10.2023	Cleanliness drives in Ghats, Market Places besides river, Sit & Draw competition in specific strategic locations for mass awareness generation about River pollution abatement	02	Kukrahati Jetty Ghat, Sutahata BDO Office Campus.	Block Development Office, Sutahata.
8.	World Unity Day 2023 on Ganga Pollution Abatement	31.10.2023	Special Campaign like Marathon, Cycling, & other sports event with the message of Ganga Pollution abatement	02	Pasila More, Kolaghat & Kola -I GP, Kolaghat	Block Development Office, Kolaghat.
9.	Mass Awareness Exhibition on Ganga Pollution Abatement	07.01.2024 to 14.01.2024	Setting up a stall with display of various matters and audio visual display with the message of Ganga pollution abatement.	01	KTPP Fair ground, Kolaghat.	Block Development Office, Kolaghat.

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10.	Behavioural change and communication activities	29.2.2024	Local folk performance on the theme of river pollution control		Irrigation bungalow, Mahishadal	Block Office, Mahishadal	Development
11.	Wall painting and slogan writing competition	28.2.2024 to 29.2.2024	Wall painting on the theme of river pollution was organized with the help of school students, a slogan writing competition was also held	02	Irrigation bungalow, Mahishadal	Block Office, Mahishadal	Development
12.	Display of Flex/ Banners at 05 Durga Puja Pandals 2023 of River Pollution Abatement	21.10.2023	Display flex/ banners with the message of River Pollution Abatement during ensuing Durga Puja 2023	01	Kolaghat.	BDO, Kolaghat.	
13.	Distribution of Handbills/Leaflets on River Pollution Abatement	21.10.2023	Distribution of Handbills/Leaflets for aware local people on river pollution	01	Kolaghat.	BDO, Kolaghat.	
14.	Mass awareness vehicle on abatement of river pollution	1.3.2024 to 7.3.2024	A tableau with live folk performers was used to spread the message on abatement of river pollution	01	Various places were covered in 6 river adjoining blocks - Haldia, Mahishadal, Sutahata, Tamrak, Sahid Moringini, Kolaghat	District administration	

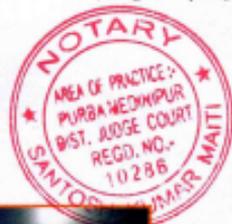
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Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.

Name of Programme: Ganga Utsav 2022

Place: Haldia Township Krishnarjun Ghat, Haldia.

Date: 04.11.2022.

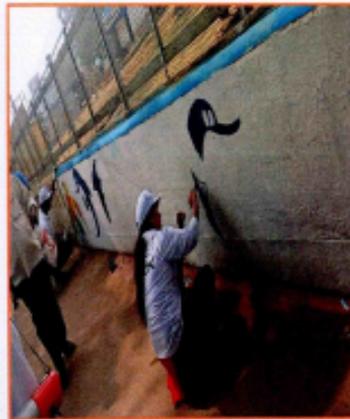


Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.

Name of Programme: Wall Painting on Ganga Pollution Abatement.

Place: Kukrahati Jetty Ghat, Sutahata.

Date: 31.01.2023.



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Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.
 Name of Programme: Exhibition cum awareness campaign regarding Ganga Pollution Abatement.
 Place: Haldia.
 Date: 03.02.2023 to 12.02.2023.



Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.
 Name of Programme: Cultural Programme regarding Ganga Pollution Abatement.
 Place: Geonkhali, Mahishadal.
 Date: 28.03.2023.



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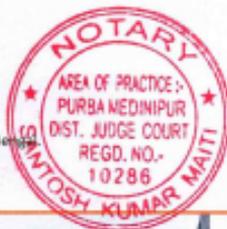
Name of District Ganga Protection Committee: Purbamedinipur, West Bengal.
 Name of Programme: Ganga Marathon under Mission Life Campaign
 Place: Haldia Township, Haldia & Geonkhali, Mahishadal.
 Date: 03.05.2023 to 05.06.2023.



Name of District Ganga Protection Committee: Purbamedinipur, West Bengal.
 Name of Programme: International Yoga Day
 Place: Haldia Township KrishnarjunGhat, Haldia.
 Date: 21.06.2023



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Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.
 Name of Programme: Swachhata Hi Seva.
 Place:Kukrahati, Sutahata.
 Date: 01.10.2023.



Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.
 Name of Programme: World Unity Day.
 Place:Pansila More, Koliaghat.
 Date: 31.10.2023.

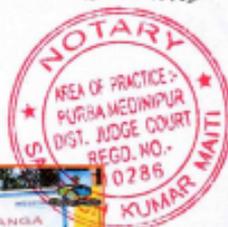


Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.

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Place:KTPP Fair Ground under Kolkata Dev. Block

Date: 07.01.2024 to 14.01.2024.



Name of District Ganga Protection Committee: PurbaMedinipur, West Bengal.

Name of Programme: Display of Flex/ Banners at 05 Durga Puja Pandals 2023

Place:05Durga Puja Pandals under Kolghat Dev. Block.

Date: 21.10.2023

